



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

[DIVISION BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------|--|---|---|---|
| - FOR ORDERS - | | | | |
| 1 | WA/185/2017 CAVT. NO. 512/17 | THE STATE OF ASSAM and ANR Versus SHRI ANANTA RAM NATH and 25 ORS | MR.Y DOLOI MR P S DEKA MR.N DEKA MR.D BARUAH MR.M GOGOI | MR.M SARMA(R-25) MS.I GOHAIN(R-25) MR. A CHAMUAH MR.P K BHUYAN MS.R DEKAR-25 FOR CAVEATOR MR.C P SHARMA |
| | WITH I.A.(Civil)/3939/2017 in WA/185/2017 | SHRI ANANTA RAM NATH and 17 ORS Versus THE STATE OF ASSAM and 9 ORS | MR. A CHAMUAH MR.C P SHARMA | GA, ASSAM |
| 2 | WA/208/2017 | THE STATE OF ASSAM and ANR Versus ON THE DEATH OF DEBEN CHANDRA NATH, HIS LEGAL HEIRS REPRESENTING | MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI | MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA FOR CAVEATOR |
| | WITH I.A.(Civil)/3959/2017 in WA/208/2017 | SHRI DEBEN CHANDRA NATH and 38 ORS Versus THE STATE OF ASSAM and 9 ORS. | MR. A CHAMUAH MR.P K BHUYAN MR.S D ROY MR.C P SHARMA MS.K BARPUJARI | GA, ASSAM MR.Y DOLOI MR.D BARUA MR.N DEKA MR.M GOGOI |
| 3 | WA/138/2019 | SRI NIRMAL DEBNATH Versus THE STATE OF ASSAM AND 5 ORS. | MR. B CHAKRAVARTY MS THUYEKHRULU | SC, HIGHER EDU |
| 4 | Cont.Cas(C)(Suo Moto)/3/2023 | XXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS | MR. T J MAHANTA SC, GHC | MS. R B BORA (R4) MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi |
| 5 | WA/411/2023 | THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR. | MR. D MOZUMDER MR. C K S BARUAH | |
| | WITH I.A.(Civil)/3304/2023 in WA/411/2023 | THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. Versus PRADYUT BARUAH AND ANR. | MR. D MOZUMDER MR. C K S BARUAH | |

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|----|---|--|--|--|
| 6 | Cont.Cas(C)/583/2023 FIXED | PADMA DHAR DAS Versus MAMATA HOJAI | MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN | MR. N J KHATANIAR |
| 7 | WA/96/2024 CAVT. NO.01192/024, CAVT./119/2024 | AVADESH KUMAR SINGH Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR. M SARMA MRS. P BHARADWAJ | MR. M A SHEIKH MS F INTAZ SC, SEC. EDU. FOR CAVEATOR SC, CO OP |
| 8 | WA/226/2024 | BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. S BANIK MS F BEGUM | SC, CO OP |
| | WITH I.A.(Civil)/2113/2024 in WA/226/2024 | BOARD OF DIRECTORS OF GREATER BADARPUR PRIMAY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. S BANIK MS F BEGUM | SC, CO OP |
| 9 | Cont.Cas(C)/479/2024 | ARUN KUMAR DAS Versus ARUN KUMAR CHAUDHARY | MR F Z MAZUMDER | |
| 10 | I.A.(Civil)/571/2024 in WA/1485/2024 | UNION OF INDIA Versus MD. KITAB ALI | MR. S C KEYAL | |
| | WITH WA/1485/2024 (Filing Number) | The Union Of India And 2 Others Versus Md Kitab Ali F | SUBHASH CHANDRA KEYAL | |
| 11 | I.A.(Civil)/871/2024 in WA/11384/2023 | THE STATE OF ASSAM AND ORS Versus SAILENDRA NATH SARMA, | MR. N J KHATANIAR SC, EDU | MR. U K GOSWAMI (R-1) MS. A TALUKDAR (R2) |
| | WITH WA/11384/2023 (Filing Number) | SECRETARY OT THE GOV ASSAM EDUCATION Versus SAILENDRA NATH SARMA AND ORS. B | MR. N J KHATANIAR | |
| 12 | I.A.(Civil)/1367/2024 in WA/2870/2024 | ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H | MR. T K BHUYAN A GAUTAM MR. C TALUKDAR | GA, ASSAM DY.S.G.I. |
| | WITH WA/2870/2024 (Filing Number) | ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS H | MR. T K BHUYAN | |
| | WITH I.A.(Civil)/1194/2024 | ANJALI SHARMA Versus THE STATE OF ASSAM AND 8 ORS | MR. T K BHUYAN A GAUTAM MR. C TALUKDAR | GA, ASSAM DY.S.G.I. |
| 13 | I.A.(Civil)/1949/2024 in WA/13930/2023 | THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY | MR. J K GOSWAMI | |
| | WITH WA/13930/2023 (Filing Number) | THE ASSAM CO OPERATIVE APEX BANK LTD Versus PHANIDHAR CHAUDHURY A | MR. J K GOSWAMI | |
| | | - FOR FRESH ADMISSION WITH STAY/BAIL - | | |
| 14 | WA/282/2024 | SAHADEV SARAN Versus THE UNION OF INDIA AND 4 ORS. | MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH | DY.S.G.I. |

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|---|---|--|--|---|
| 15 | WA/301/2024 | ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS | MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI | SC, PWD |
| 16 | WP(C)/2672/2024 | IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH | SC, SEC. EDU. |
| 17 | WP(C)/4628/2024 | UNION OF INDIA Versus PIJUSH NAHA - FOR FRESH ADMISSION WITHOUT STAY/BAIL - | | |
| 18 | PIL/49/2024 FIXED | BAPOJITH LANGTHASA Versus THE STATE OF ASSAM AND 6 ORS | MR. A I KATHAR MR. A RONGPHAR | SC, REVENUE SC, DIMA HASAO SC, NCHAC |
| 19 | PIL/50/2024 | METROPOLITAN TRANSPORT ASSOCIATION, GUWAHATI AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN | GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM |
| 20 | WA/266/2024 | ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS. Versus PARAN JYOTI SAIKIA AND 2 ORS. | MR. N DEKA MR. K P PATHAK | MR. M HUSSAIN(R-1) MR. K KALITA(R-1) MR. LENTSO(R-1) MS G SWAMI(R-1) |
| 21 | WA/314/2024 CAVT. NO.08972/024, CAVT./897/2024 WITH I.A.(Civil)/2719/2024 in WA/314/2024 | BIRENDRA NATH PHUKAN Versus DEBENDRA NATH PHUKAN AND 3 ORS | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | GA, ASSAM MRS. R BORAH FOR CAVEATOR SC, REVENUE |
| | | BIRENDRA NATH PHUKAN Versus DEBENDRA NATH PHUKAN AND ORS | MR. S P ROY JYOTISH DAS MS. P AGARWALA MS. V RAI | GA, ASSAM MRS. R BORAH SC, REVENUE FOR CAVEATOR |
| 22 | WA/315/2024 CAVT. NO.09172/024, | SELF DEPENDENT MOTOR DRIVER UNION AND 12 ORS Versus THE UNION OF INDIA AND 4 ORS | MR. P J SAIKIA MR. L N DIHINGIA | GA, ASSAM MR. M K DAS DY.S.G.I. FOR CAVEATOR |
| 23 | WP(C)/3174/2024 | HASINA GOMES AND ANR Versus THE UNION OF INDIA AND 3 ORS | MR. A K PURKAYASTHA MR R DHAR MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI | MR. D J DAS(R- 1 TO 4(CGC)) DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 24 | PIL(Suo Moto)/9/2018 | XX XX XX Versus THE STATE OF ASSAM | MR H K DAS(SC, GHC) | GA ,ASSAM |
| 25 | WP(C)/7498/2022 | GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA | GA, ASSAM SC, K A A C |
| 26 | WA/396/2023 | SUMITRA DEWRY AND 60 ORS Versus THE STATE OF ASSAM AND 11 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM | SC, ELEM. EDU GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT. |
| 27 | WA/5/2024 | NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS. | MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, P H E |
| 28 | PIL/23/2024 | SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 4 ORS | PETITIONER IN PERSON | SC, HIGHER EDU GA, ASSAM MRS. R DEVI MRS. R DEVI DY.S.G.I. |

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| 29 | WA/82/2024 | THE STATE OF ASSAM AND ANR Versus KAMAL DIHINGIA AND 3 ORS. | MR. D NATH SR. GA, ASSAM | MR. K R PATGIRI (r-1) MS CHITRALEKHA DAS (r-1) MS K BARMAN (r-1) |
| 30 | WA/147/2024 | BIDYADHAR NATH Versus ASSAM RASTRABHASA PRASAR SAMITY | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH DR AZIZ KHAN | MR. S CHAKRABORTY |
| 31 | WP(C)/2343/2024 | M/S SUSHEE INFRA AND MINING LTD. Versus THE UNION OF INDIA AND 3 ORS. | MR A NATH MS M PARBIN | SC, CGST GA, ASSAM MR. B CHOUDHURY (SC, SGST) DY.S.G.I. |
| 32 | WP(C)/2971/2024 | SUNIL BASFORE Versus THE GAUHATI HIGH COURT AND ANR | MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR | SC, GHC |
| 33 | WP(C)/3187/2024 | UNION OF INDIA AND 5 ORS. Versus CHANDAN PAUL | MR. B CHAKRAVARTY | MR S CHOUDHURY MS R MEDHI |
| 34 | WP(C)/4531/2024 FIXED | THE CHAIRMAN CUM MANAGING DIRECTOR BSNL AND 2 ORS Versus SHASHI KANT AND 3 ORS | MR. K N CHOUDHURY MR G GOSWAMI N GAUTAM | DY.S.G.I. |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 35 | WP(C)/5154/2023 | SUBRATA KUMAR ROY AND 15 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 36 | WP(C)/7408/2023 | SUBILAL NARZARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MR. M SARANIA MR R.BEZBARUAH MR A SARANIA MS. A SARANIA | SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|---|---|---|
| ORDERS | | | | |
| 1 | Review.Pet./23/2024 FIXED, IN WP(C)/2883/2021 (D/O) | JAGEN BARMAN Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR | MS. P DAS, SC, SECONDARY EDU. DEPTT. GOVT. OF ASSAM |
| HEARING | | | | |
| 2 | WP(C)/4893/2019 PART-HEARD, FIXED | ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS. | MR. P K TIWARI MR. M SARMA MR. A R GOGOI | MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ |

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|--|--|
| MOTION | | | | |
| 1 | Cont.Cas(C)/481/2024 | CHAN MIA AND ANR Versus SARANJNA SENAPATI, ACS | MR. D P CHALIHA MR. U P CHALIHA MS M ROY | |
| 2 | WP(C)/2465/2024 | JAMAL Versus THE STATE OF ASSAM AND 4 ORS | MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM | SC, ELEM. EDU |
| 3 | WP(C)/2743/2024 FIXED | ARJUN SINGH AND 7 ORS Versus THE UNION OF INDIA AND 6 ORS | MR. R ALI MR M Z SHAH | GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY (R-2,3,4) |
| 4 | WP(C)/2744/2024 FIXED | ANGKITA SINGH AND ANR Versus THE UNION OF INDIA AND 6 ORS | MR. R ALI MR M Z SHAH | GA, ASSAM DY.S.G.I. MS. R S CHOUDHURY for (Resp. 2 to 4) |
| 5 | WP(C)/3489/2024 FIXED | SUDIPTA SWAMI Versus THE STATE OF ASSAM AND 4 ORS. | MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH | GA, ASSAM SC, SEC. EDU. |
| 6 | WP(C)/3738/2024 B/O | NASRAT BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | GA, ASSAM SC, SEC. EDU. |
| 7 | WP(C)/3760/2024 B/O | HASINA PERVEN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MS. S SEAL MS. S KANUNGOE MS. J CHETTRY | SC, ELEM. EDU |
| 8 | WP(C)/4162/2024 | KAMAL KRISHNA NATH Versus THE STATE OF ASSAM AND 5 ORS | MR N RAY MR. K NATH | SC, HIGHER EDU GA, ASSAM |
| 9 | WP(C)/4493/2024 FIXED | BISWAJIT DEY Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA MR. B ZAMAN J.P. BARUAH | SC, ELEM. EDU |
| 10 | WP(C)/4516/2024 FIXED | SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS | MR. A T SARKAR MR S HUSSAIN | SC, ELEM. EDU SC, BTC |

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| 11 | WP(C)/4606/2024 | MONOWARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS | MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS | GA, ASSAM SC, SEC. EDU. |
| 12 | WP(C)/4609/2024 | BIPUL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS | MR. D K DAS MS P K DARJEE | SC, ELEM. EDU |
| 13 | WP(C)/4614/2024 | MD. ABDUL HAI MIAH Versus THE STATE OF ASSAM AND 7 ORS | MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 14 | WP(C)/4620/2024 | GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS | MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE | SC, SEC. EDU. |
| 15 | WP(C)/4634/2024 | ANJALI NAIDING Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR | MR B D DAS MR H K SARMA MR. D THAOSEN | SC, N C HILLS |
| 16 | WP(C)/4636/2024 | MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY | SC, ELEM. EDU SC, BTC |

ORDER (IMPLEADMENT OF PARTY)

| | | | | |
|----|--|--|---|--|
| 17 | I.A.(Civil)/2599/2024 FIXED in WP(C)/1480/2024 | BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS | MR. J AHMED (R-5) MR. S B LASKAR MS A HUSSAIN (R-5) MR N ZAMAN (R-5) | SC, ELEM. EDU MR. B PURKAYASTHA |
| | WITH WP(C)/1480/2024 | BISWAJIT DEY Versus THE STATE OF ASSAM AND 4 ORS | MR. A K DUTTA MR. B PURKAYASTHA | SC, ELEM. EDU MR. J AHMED (R-5) MS A HUSSAIN (R-5) MR N ZAMAN (R-5) |
| 18 | I.A.(Civil)/2744/2024 in WP(C)/2425/2021 | SMTI. RUNU MAHANTA Versus THE STATE OF ASSAM AND 8 ORS. | C. M. MAHANTA | SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| | WITH WP(C)/2425/2021 | RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS. | MR. P MAHANTA MR. C M MAHANTA | GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT. |

ADMISSION

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|----|---------------------------------|--|--|--|
| 19 | WP(C)/2184/2016 | SONEKA BIBI @ SONEKA KHATUN and ANR. Versus THE STATE OF ASSAM AND 7 ORS | MR.B HUSSAIN MR.A T SIKDER MR.S ALIM MR.A H AHMED | MR.J ISLAM(R-8) MS.S KALITA(R-8) SC, ELEMENTARY EDUCATION(R1,2) SC, BTC(R3-6) MR.A HOQUER-8 |
| 20 | WP(C)/3887/2017 | JUNUMONI GOGOI Versus THE STATE OF ASSAM and 5 ORS. | MR. U J SAIKIA MR. A GOHAIN | SC, ELEMENTARY EDUCATION SC, FINANCE |
| 21 | WP(C)/5435/2017 | S.M.SAHADATH LASKAR Versus THE STATE OF ASSAM and ANR. | MR.M HUSSAIN MR.N H BARBHUIYA | SC, ELEMENTARY EDUCATION |

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|----|--|--|--|---|
| 22 | WP(C)/6445/2017 | DR. BHASKARJYOTI SARMA Versus THE STATE OF ASSAM and 3 ORS. | MR. M K CHOUDHURY MS. N SHYAMAL MR.S K MEDHI MR. U K NAIR MR.A DAS MR. A CHETRY MR.S DUTTA MR. M P SARMA MR. M SARMA MR.S G BHATTACHARJEE MS. P BORGHAIN | MR. K N CHOUDHURY (R-3) MR A UPADHYAY (R-3) MS.K JAIN(R- 2,3&4) SC, HIGHER EDUCATION MR.P UPADHYAY(R- 2,3&4) |
| | WITH I.A.(Civil)/2368/2018 in WP(C)/6445/2017 | ANUNDORAM BOROOAH INSTITUTE OF LANGUAGE, ART AND CULTURE AND 2 ORS Versus DR. BHASKARJYOTI SARMA AND ANR PRANAB KUMAR BARMAN Versus THE STATE OF ASSAM and 8 ORS. | MR A UPADHYAY MS. K JAIN MR. P UPADHYAY | MR. S K MEDHI MR. A DAS SC, EDU |
| 23 | WP(C)/200/2018 | GAYATRI DEVI Versus THE STATE OF ASSAM AND 4 ORS | MR H R A CHOUDHURY MR S BORGHAIN MS. B DEVI MR. A AHMED MR G GORLOSA MR. I U CHOWDHURY | GA, ASSAM MR. M A SHEIKH(R 7-9) MS J H CHOUDHURY(R-6) MD. H BHUYAN(R 6-9) MR. M R Z CHOUDHURY(R 6-9) MS. D PARBIN(R 6-9) MS F RAHMAN(R 6-9) |
| 24 | WP(C)/5491/2021 FIXED | CHANDRA PRABHA BORA Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA | SC, ELEM. EDU |
| 25 | WP(C)/5827/2021 FIXED | JANMONI BORA AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. A DEKA MR. S BORTHAKUR | SC, ELEM. EDU |
| | WITH WP(C)/5222/2021 | JAJNESWAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS | MR. P P DUTTA MS P SARMA | GA, ASSAM SC, SEC. EDU. SC, FINANCE |
| 27 | WP(C)/6408/2022 FIXED | TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH | SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3) |
| 28 | WP(C)/1250/2023 FIXED | PRAKASH DEKA Versus THE STATE OF ASSAM AND 7 ORS | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA | SC, ELEM. EDU SC, FINANCE |
| 29 | WP(C)/2254/2023 FIXED | DR. SAFIUR RAHMAN AND 14 ORS Versus THE STATE OF ASSAM AND ANR. | MR. R ALI MR H A AHMED DR. R HOQUE MR A S SK | SC, HIGHER EDU |
| 30 | WP(C)/5284/2023 FIXED | BISWAJIT DUTTA Versus THE STATE OF ASSAM AND 2 ORS. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | SC, SEC. EDU. |
| 31 | WP(C)/6174/2023 | ZAKIR HUSSAIN SK AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS | MR G U AHMED MR. R ISLAM | SC, ELEM. EDU MR. A F N U MOLLAH (r-6,8 to 12) MR. A S CHOUDHURY (r- 6,8 to 12) MR N SARMA(R- 7,13,14,15,16) MR. M MONDAL (r-5) K ZAMAN (r-8 to 12) |
| 32 | WP(C)/53/2024 FIXED | | | |

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| 33 | WP(C)/1068/2024 FIXED | HARENDRA DEV SARMA Versus THE STATE OF ASSAM AND 5 ORS | MR S HOQUE MS. A BORUAH MR. M DEKA MS. E SIDDIQUI | GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT. |
| 34 | WP(C)/1728/2024 FIXED | BANANI DEB Versus THE STATE OF ASSAM AND 7 ORS | MR. P J SAIKIA MS. M PAUL MS. S P DAS | SC, AG (A AND E) GA, ASSAM MR. A CHAMUAH (r-8) SC, SEC. EDU. SC, FINANCE |
| 35 | WP(C)/2489/2024 FIXED | MD. FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS | MR. A K DUTTA MR. B PURKAYASTHA DIKSHITA DEKA | SC, SEC. EDU. |
| 36 | WP(C)/2788/2024 FIXED | SUNIL KAKATI Versus THE STATE OF ASSAM AND 6 ORS | MR. A DEKA MR. R BORUAH MR N SARMA | GA, ASSAM SC, SEC. EDU. |
| 37 | WP(C)/2891/2024 FIXED | MINTU KAKOTI Versus THE STATE OF ASSAM AND 3 ORS | MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA | MS A H ATIA (r-4) SC, SEC. EDU. |
| 38 | WP(C)/3246/2024 | RATUL NEOG Versus THE STATE OF ASSAM AND 2 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH | SC, ELEM. EDU SC, SCERT, ASSAM MRS. P B HAZARIKA (r-3) MR. S Ali (r-3) |
| 39 | WP(C)/3531/2024 FIXED | AMAL KUMAR BORUAH Versus THE STATE OF ASSAM AND 4 ORS | MR S BORTHAKUR MR. D GOGOI MR. J ABBAS | SC, SEC. EDU. |
| ORDERS | | | | |
| 40 | Cont.Cas(C)/520/2016 FIXED | MUHIM KONWAR Versus PREETOM SAIKIA and ORS | MR.N N B CHOUDHURY MR.A GOHAIN | MR.D SAIKIA(R- 1&2) MR.D CHETIA(R-3) MR.A DEKA(R-2) |
| 41 | WP(C)/2411/2016 | CHANDRA SHEKHAR SUBBA and ANR. Versus THE STATE OF ASSAM AND 82 ORS | MR.B P BORAH MR B TAID MR.P J DUTTA MR.A DEKA | MR. D MAZUMDAR MS.P BARUAH MS.J KAKOTI MR. S BISWAS SC, ELEMENTARY EDUCATION SC, K A A C SC, SSA |
| 42 | WP(C)/8264/2018 | YER MAHMAD AND ANR. Versus THE STATE OF ASSAM AND 6 ORS. | MR. S BORTHAKUR MR. P K BORA | MR. S P BHATTACHARJEE (SC, SECONDARY EDUCATION DEPT.) MS. M BHATTACHARJEE (R- 7) MR. A R SHOME MR A J GHOSH |
| 43 | Review.Pet./185/2019 IN WP(C)/7377/2019 (D/O) | SRI BHASKAR PRATIM BORAH Versus THE STATE OF ASSAM AND 4 ORS | MR G PHUKAN MR. T DEORI | GA, ASSAM SC, HEALTH |
| 44 | I.A.(Civil)/2120/2019 in WP(C)/4566/2018 | SAIFUL ISLAM FAUKI AND ANR Versus ANUWAR HUSSAIN MD. WAHID AND 6 ORS | MS. M SARMAH MS. K BORUAH | MR. R MAZUMDAR MR. P GOHAIN MS D BORGHAIN |
| | WITH WP(C)/4566/2018 | ANUWAR HUSSAIN MD. WAHID Versus THE STATE OF ASSAM AND 7 ORS. | MR. R MAZUMDAR | SC, HIGHER EDU MS D BORGHAIN (R4) MR. P GOHAIN (R4) MS. K BARUAH MS. M SARMAH MS. B PHUKAN (R4) |
| 45 | WP(C)/3639/2019 WITH OFFICE NOTE | MAZAM ALI Versus THE STATE OF ASSAM AND 7 ORS. | MR. M KHAN KAKALI DEVI | MR H R A CHOUDHURY MR F U BARBHUIYA MR. A M AHMED SC, SEC. EDU. |
| 46 | I.A.(Civil)/2082/2023 IN WP(C)/4731/2015 (D/O), WP(C)/6328/2018 (D/O) in WP(C)/6328/2018 | X Versus IN RE- THE STATE OF ASSAM AND 3 ORS. | MR H K DAS SC, GHC | GA, ASSAM SC, BTC SC. EDU. |

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| 47 | WP(C)/3150/2023 FIXED | ZAHIDA KHATUN @ JAHIDA KHATUN Versus THE STATE OF ASSAM AND 4 ORS | MD. B HUSSAIN MR. P B MAZUMDER | SC, SEC. EDU. SC, FINANCE |
| 48 | Cont.Cas(C)/17/2024 FIXED | JIBAN CH BARMAN AND ANR Versus NARAYAN KONWAR, IAS AND 9 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | MR. D SAIKIA (r-2,4,8,9,5) MR. B CHOUDHURY (r-9) MR. S BORA (r-4,8,9,5) MR. U SARMA (R-2) MS M DAS (R-6) MR. P SAIKIA (R-6) MR. R K MUSHAHARY (r-4,8,5) MS K DAS (r-2) |
| 49 | Cont.Cas(C)/34/2024 FIXED | SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS | MR. R BARUAH MR. N M DUTTA | MR. D SAIKIA.(R-3) MR. S BORA.(R-3) |
| 50 | MC/60/2024 IN WP(C)/4488/2011(D/O) in WP(C)/4488/2011 | KANAKESWAR BARUAH, Versus THE UNION OF INDIA and ORS | MR. D GOGOI | DY.S.G.I. |
| 51 | L.A.(Civil)/1865/2024 in WP(C)/1758/2024 | SMTI. RINKU SWARGIARY Versus JURITI MEDHI BAISHYA AND 4 ORS | MR J ABEDIN MR. S C BISWAS MR. S C BISWAS MS. U NANDA MS A BORAH | SC, HIGHER EDU MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY SC, BTC |
| | WITH WP(C)/1758/2024 | JURITI MEDHI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS | MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY | SC, HIGHER EDU MR J ABEDIN (R-5) MR. S C BISWAS (R-5) MS. U NANDA (R-5) MS A BORAH (R-5) SC, BTC |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

ORDERS

| | | | | |
|---|--|--|--|---|
| 1 | WP(C)/5873/2006 FIXED | REGISTRAR GENERAL OF GAUHATI HIGH COURT Versus THE UNION OF INDIA and ORS | D K MISHRA(AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE) MR. H.K. DAS, SC, GHC | K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAIN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORAM MS. M KECHII MR. A. PHUKAN, SC, GAD K N BALGOPAL GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND REGISTRAR ADMN., GHC AG,AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP |
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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|--------------------------|
| MOTION | | | | |
| 1 | Cont.Cas(C)/402/2024 | SHILA RANI DEB Versus VUMLUNMANG VUALNAM AND 2 ORS. | MR. D CHAKRABARTY MS D.CHAKRABARTY | |
| 2 | Cont.Cas(C)/482/2024 | DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA | | |
| 3 | WP(C)/1166/2024 | JIVENDRA KUMAR Versus THE UNION OF INDIA AND 7 ORS | MR. R SARMA | MRS. R DEVI DY.S.G.I. |
| 4 | WP(C)/1368/2024 | GITASHRI TARAFDAR Versus THE STATE OF ASSAM AND 4 ORS | MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN | SC, IRRIGATION |
| 5 | WP(C)/4163/2024 | NIRENDRA NATH KOCH Versus THE STATE OF ASSAM AND 6 ORS | MR. P PATHAK MR. A NARZARI MS. S T BOKTH | GA, ASSAM SC, A S E B |
| 6 | WP(C)/4377/2024 FIXED | SH. G. KUMAR Versus THE UNION OF INDIA AND ANR | MS. T SOM MR H DAS MS. U HAZARIKA | MS. B SARMA DY.S.G.I. |
| 7 | WP(C)/4599/2024 | DHANJIT DAS Versus THE STATE OF ASSAM AND 3 ORS | MS. S MAHANTA MR. M MAHANTA MR. T K MISRA DIPTI CHAKRAVARTY | SC, PWD |
| 8 | WP(C)/4600/2024 | L/5002642 HAV/ARMR RADHA KISHAN MEENA AND 92 ORS Versus THE UNION OF INDIA AND 4 ORS | MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH | DY.S.G.I. |
| 9 | WP(C)/4610/2024 | DILIP BHUYAN Versus THE STATE OF ASSAM AND 4 ORS | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR P DOLEY | SC, APDCL |
| 10 | WP(C)/4616/2024 B/O | IRLA NO. 19667331 AJEET KUMAR AND 2 ORS Versus THE UNION OF INDIA AND 2 ORS | MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA | DY.S.G.I. |
| 11 | WP(C)/4621/2024 | MRITUNJAY KUMAR Versus THE UNION OF INDIA AND 2 ORS | MS. S BORA MR. P BORAH | DY.S.G.I. |

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| 12 | WP(C)/4622/2024 | HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS | MR. B BORAH MR. K KALITA MR. M R CHOUDHURY | SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE DEPTT. |
| 13 | WP(C)/4623/2024 | NAZRUL ISLAM LASKAR Versus CIPLA AND ANR | MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY | |
| 14 | WP(C)/4629/2024 | DEBO PRASAD CHOUDHURY Versus THE UNION OF INDIA AND 4 ORS | MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG | DY.S.G.I. |
| 15 | WP(C)/4635/2024 | MD. ARIFUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR A A DEWAN MR H A RASHID S.D. AHMED | GA, ASSAM SC, FINANCE |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 16 | I.A.(Civil)/2562/2024 in WP(C)/2559/2024 | CHANDANA SONOWAL AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR K K MAHANTA (Sr. Advocate) | SC, WPT AND BC |
| | WITH WP(C)/2559/2024 | CHANDANA SONOWAL AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM MS. D SARMAH | SC, WPT AND BC |
| 17 | I.A.(Civil)/2704/2024 in WP(C)/2982/2024 | BIPUL JUWNGMA BRAHMA Versus THE ACCOUNTANT GENERAL | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE |
| | WITH WP(C)/2982/2024 | BIPUL JUWNGMA BRAHMA Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM MS A KHATUN | SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE |
| ADMISSION | | | | |
| 18 | WP(C)/7759/2018 | SUNIL KUMAR SENAPATY Versus THE STATE OF ASSAM AND 2 ORS | MR. J SARMAH MR. M C DAS MR. A BHATTACHARJEE | GA, ASSAM MR. P K ROY (R3) MR. S K CHAKRABORTY (R3) MR. M DUTTA (r-2) MR J MAHANTA (r-2) |
| | WITH WP(C)/1050/2022 | SUNIL KUMAR SENAPATI Versus THE STATE OF ASSAM AND 4 ORS | MR. S ISLAM MR A HAWARI | GA, ASSAM MR. P K ROY (r-5) MR. S K CHAKRABORTY (r-5) MR. M DUTTA (r-2,3,4) MRS. A CHAKRABORTY (r-5) MS. M DUTTA MS S DEV (r-2,3,4) |
| 20 | WP(C)/278/2019 | SANDEEP SINGH Versus THE UNION OF INDIA AND 2 ORS. | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P BARMAN MS B DEKA MR. V KUMAR | MRS. R DEVI (C.G.C.) ASSTT.S.G.I. |
| 21 | WP(C)/1749/2020 | PARAGSEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS. | MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH | GA, ASSAM SC, HEALTH SC, WATER RESOURCE |
| | WITH WP(C)/1755/2020 | DEEPIYOTI KALITA Versus THE STATE OF ASSAM AND 7 ORS. | MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH | GA, ASSAM SC, HEALTH SC, AGRI. DEPARTMENT |

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| 23 | WP(C)/350/2023 FIXED | SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | MR. K GOGOI DY.S.G.I. |
| | WITH | | | |
| 24 | WP(C)/360/2023 | SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA | MR. K GOGOI ASSTT.S.G.I. |
| | WITH | | | |
| 25 | WP(C)/456/2023 | SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA | MR. K GOGOI DY.S.G.I. |
| | WITH | | | |
| 26 | WP(C)/2324/2023 | HEMANTA BORA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 27 | WP(C)/2325/2023 | BISWAJIT TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 28 | WP(C)/2326/2023 | HITESH DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 29 | WP(C)/2357/2023 | BINA BAISHYA @ BINA DEKA Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 30 | WP(C)/2364/2023 | SAKIL AHMED BARBHUYAN Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 31 | WP(C)/2371/2023 | SYED AMANUL HOQUE @ AMANUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 32 | WP(C)/2373/2023 | SALIMUDDIN AHMED Versus THE STATE OF ASSAM AND 2 ORS. | MR. N J DUTTA MR. S RANA MR. I RAHMAN | GA, ASSAM SC, FINANCE |
| | WITH | | | |
| 33 | WP(C)/3286/2023 FIXED | MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM | GA, ASSAM SC, HEALTH |
| | WITH | | | |
| 34 | WP(C)/177/2024 B/O | KARPUNPULI DOLEY Versus THE STATE OF ASSAM AND 2 ORS | MR J PAYENG MS A PAYENG | GA, ASSAM MR. T C CHUTIA (Sr. GA, ASSAM) MAHIBUR RAHMAN (r-3) MR R SARKAR (r-3) MS. NISHA BEGUM (r-3) |
| | WITH | | | |
| 35 | WP(C)/3575/2024 FIXED | DEBEN ENGTI Versus THE STATE OF ASSAM AND 4 ORS | MR. N C DAS MR. M DUTTA | SC, PWD SC, FINANCE SC, K A A C |
| | WITH | | | |
| 36 | WP(C)/3950/2024 FIXED | PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA | MRS S BARUAH DY.S.G.I. |
| | WITH | | | |
| 37 | WP(C)/3978/2024 FIXED | ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA | MR. G PEGU(CGC) DY.S.G.I. |
| | WITH | | | |
| 38 | WP(C)/4008/2024 FIXED | GAYATRI SONOWAL Versus THE STATE OF ASSAM AND 3 ORS | MR. S BORTHAKUR MS. S KAKATI | GA, ASSAM |

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|---------------|--|---|---|--|
| 39 | WP(C)/4370/2024 FIXED | SANGEET NILAM BOARH Versus THE ASSAM PUBLIC SERVICE COMMISSION AND ANR | MR G CHOUDHURY MR ARINDAM BARUAH | SC, APSC |
| ORDERS | | | | |
| 40 | WP(C)/1441/2018 WITH OFFICE NOTE | SAJIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR. D DAS MR. P K MAZUMDAR | GA, ASSAM MR R DHAR, SC, PWD DEPTT. SC, FINANCE DEPTT. |
| 41 | I.A.(Civil)/2104/2019 in Cont.Cas(C)/602/2016 | SMT. ANIMA DAS Versus SRI ASKAR ALI | MR S HOQUE MR. M DEKA | |
| | WITH Cont.Cas(C)/602/2016 | SMT. ANIMA DAS Versus SRI ASKAR ALI | MR.M DEKA MR.S HOQUE | MS.M BHATTACHARJEE MS.J TAMULI |
| 42 | I.A.(Civil)/3785/2019 in Cont.Cas(C)/405/2019 | SHISHU PAL @ SHIV PAL Versus RAJIV RAI BHATNAGAR AND 3 ORS. | K U AHMED | |
| | WITH Cont.Cas(C)/405/2019 | SHISHU PAL @ SHIV PAL Versus RAJIV RAI BHATNAGAR AND 3 ORS. | DR. K U AHMED MR. M HOSSAIN | MR. S C KEYAL |
| 43 | Cont.Cas(C)/85/2020 | BIJU SARMA AND 10 ORS. Versus NAZRUL ISLAM AND 2 ORS. | MRS. S BORPATRA GOHAIN MR. R D PHUKAN | MR. D SAIKIA (R-3) MR. B GOGOI (R-3) MR P NAYAK (R-3) MR A CHALIHA (R-3) |
| 44 | Cont.Cas(C)/135/2020 | ANUPAMA BORAH Versus ANURAG GOEL | MRS. P GOSWAMI MRS N SAIKIA MS. L BORGHAIN | MRS D BORAH SC, HEALTH AND F W SC, HEALTH |
| 45 | Cont.Cas(C)/170/2020 | DHANESWAR DAS AND 3 ORS. Versus ANAND PRAKASH TIWARI | MR S C DAS MR P BURAGOHAIN | MR R DHAR ADDL. SR. GA, ASSAM |
| 46 | Cont.Cas(C)/513/2022 | BHUPEN BHAGAWATI Versus JAYANT NARLIKAR AND 2 ORS. | MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI | M KATAKY |
| 47 | Cont.Cas(C)/397/2023 | NURANI KHATUN Versus M S MANIVANNAN, I.A.S. AND ORS | MR M A ISLAM MR J I MONDAL | |
| 48 | Cont.Cas(C)/429/2023 | DEBANANDA BHARALI Versus PABAN KUMAR BORTHAKUR AND ANR | MR. K M MAHANTA MR S GAUTAM M R Sharma | MS. D S NEOG (r-2) MS. M DEVI MR. A DEY MR. A DAS |
| 49 | Cont.Cas(C)/625/2023 | MANOJ KUMAR ROY AND 2 ORS. Versus BIVASH MODI | MR. S K GHOSH MS F AHMED | MR. D NATH |
| 50 | Cont.Cas(C)/644/2023 | RUPRAM DAS Versus DR. KAMALA KANTA KALITA AND 3 ORS | MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN | |
| 51 | WP(C)/3672/2023 FIXED | RAHUL AMEEN @ GOLAM ROHUL AMEEN MOTTAQUEE Versus THE STATE OF ASSAM AND 2 ORS | MR. A K PURKAYASTHA MR. A K PURKAYASTHA PETITIONER IN PERSON | MR. R GOSWAMI (R- 4) DR. N BAROOAH (R- 4) MS N DEVI (R- 4) MS S DAS (R- 4) SC, NHM SC, HEALTH |
| 52 | Cont.Cas(C)/349/2024 | GOBINDA RAJBANGSHI AND ANR. Versus SMTI BHASWATI DAS AND 3 ORS. | MR. A BORUA MR A B DUTTA | MR. B GOGOI(R-2) MR P NAYAK(R-2) MR A CHALIHA(R-2) |
| 53 | WP(C)/1284/2024 FIXED | SARANGA BHUYAN AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS. | MR S BORTHAKUR MS. P BORAH | SC, HEALTH |
| 54 | WP(C)/2531/2024 B/O | HITEN KALITA Versus THE CHIEF SECRETARY TO THE GOVERNMENT OF ASSAM AND 5 ORS. | MR D K DAS MR H BETALA MR C KUMAR | GA, ASSAM SC, PWD |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|---|--|
| MOTION | | | | |
| 1 | W.P.(CrI.)/27/2024 FIXED | RUPAM BHAKAT Versus THE STATE OF ASSAM AND 14 ORS | MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | GA, ASSAM |
| 2 | WP(C)/1487/2024 B/O, WITH LCR | ALEKJAN NESSA Versus THE UNION OF INDIA AND 6 ORS. | MR. A ROSHID MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 3 | WP(C)/2064/2024 B/O, WITH LCR | NASIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MR. D SARMAH MR M M ZAMAN S. J. SAHARIAH | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 4 | WP(C)/3777/2024 B/O | JAYA NANDI Versus THE UNION OF INDIA AND 6 ORS | MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 5 | WP(C)/3878/2024 | MONORA BEGUM @ MONOWARA BIBI Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 6 | WP(C)/3999/2024 FIXED | NUR ISLAM Versus THE UNION OF INDIA AND 5 ORS | MR A ALI MS. M KHATUN | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 7 | WP(C)/4145/2024 B/O | ABDUL KARIM Versus THE UNION OF INDIA AND 7 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, F.T SC, ECI |
| 8 | WP(C)/4385/2024 FIXED | MUSSTT MAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS | Mr M U Ahmed | GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

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| 9 | WP(C)/4447/2024 | SADEK ALI Versus THE UNION OF INDIA AND 5 ORS | MRS S RAHANA MR. A M AHMED B DAS | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 10 | WP(C)/4458/2024 | MD ABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS | MR. Z HAMMAD MR E AHMED | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, ELECTION COMMISSION. SC, F.T |
| 11 | WP(C)/4489/2024 | MD. NURUL ISLAM @ NURUL ISLAM @ NUR ISLAM Versus UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 12 | WP(C)/4505/2024 | HALIMOON NESSA @ HALIMON NESSA Versus THE UNION OF INDIA AND 5 ORS | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 13 | WP(C)/4528/2024 | JUHURA KHATUN @ JOHURA KHATUN Versus THE UNION OF INDIA AND 6 ORS | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 14 | WP(C)/4601/2024 | SUBHAN ALI Versus THE UNION OF INDIA AND 5 ORS | MS. T BEGUM | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 15 | WP(C)/4602/2024 | NUR HUSSAIN @ MD. NUR HUSSAIN Versus THE UNION OF INDIA AND 7 ORS | MR Z HUSSAIN MR. RASHIDUL ISLAM | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 16 | WP(C)/4615/2024 | MD. SAKAT ALI Versus THE UNION OF INDIA AND 5 ORS | MR. Z HAMMAD MR E AHMED | GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 17 | WP(C)/4617/2024 | AYANA KHATUN @ AYNA KHATUN Versus THE UNION OF INDIA AND 5 ORS | MR. S AHMED MR M RAHMAN MS N AKTAR | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 18 | WP(C)/4626/2024 | RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS | MR. D P BORAH MS. S BORO MR B PAUL | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| ADMISSION | | | | |
| 19 | WP(C)/8771/2018 WITH 3 DOCUMENTS FILES | MINATI RAY Versus THE STATE OF ASSAM AND 6 ORS. | MR. I H SAIKIA MR. K KALITA MR K KASHYAB MS L HMAR | GA, ASSAM MS. M SARMA MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. P RAHMAN (R-7) MR. S ALI (R-7) SC, HEALTH MR. H KAKATI |
| 20 | WP(C)/736/2020 WITH LCR | ALIDA BEGUM AND 3 ORS. Versus THE UNION OF INDIA AND 7 ORS. | MR. P K SARMA MS. B BHUYAN MS. M BARUAH | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 21 | WP(C)/832/2020 WITH LCR | JOYTAN NESSA Versus THE UNION OF INDIA AND 5 ORS. | SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |

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| 22 | WP(C)/1585/2020 WITH LCR | SUKURJAN NESSA Versus THE UNION OF INDIA AND 7 ORS. | MR H RAHMAN MR. J AHMED MR A HUSSAIN MR. P A AHMED MR S I ZAKARIYA MR. A U AHMED | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 23 | WP(C)/2064/2020 WITH LCR | RANU DAS Versus UNION OF INDIA AND 6 ORS. | MS. J PAUL MR S C DAS MR P BURAGOHAIN | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 24 | WP(C)/2529/2020 WITH LCR | RAJAK ALI Versus THE UNION OF INDIA AND 5 ORS. | MR A ALI MS. M KHATUN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 25 | WP(C)/2569/2020 WITH LCR | MART BHANU @ MOTO BHANU Versus THE UNION OF INDIA AND 5 ORS. | MR M AHMED MR. A HUSSAIN | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 26 | WP(C)/3203/2020 WITH LCR | SAHEDA BEGUM @ SAHEDA KHATUN Versus THE UNION OF INDIA AND 5 ORS. | MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 27 | WP(C)/3217/2020 WITH LCR | RAFIKUR ISLAM@ RAFIKUL ISLAM Versus THE UNION OF INDIA AND 6 ORS | MS. M R DEVI | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 28 | WP(C)/3239/2020 WITH LCR | ATAR ALI Versus THE UNION OF INDIA AND 5 ORS. | MR. D F A AHMED MR. J LASKAR | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 29 | WP(C)/3338/2020 WITH LCR | REKHA RANI DAS @ REKHA DAS Versus THE UNION OF INDIA AND 5 ORS | MR. S C BISWAS MR. F A HASSAN MS. A DEY | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 30 | WP(C)/73/2021 B/O, WITH LCR | KULSHAN NESSA Versus THE UNION OF INDIA AND 5 ORS | MR A DASGUPTA J U AHMED MR S R NAWAZ | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 31 | WA/194/2024 CAVT. NO.05242/024, FIXED, WITH OFFICE NOTE, CAVT./524/2024 | OIL AND NATURAL GAS CORPORATION LTD. AND 3 ORS. Versus ANKUSH SAIKIA AND ANR. | MR. B K DAS MR H P GUWALA H P NEOG | MR. C BORUAH MR. R BORO SC, HEALTH AND F W FOR CAVEATOR |
| 32 | WA/274/2024 FIXED, WITH OFFICE NOTE | PODUGU DEEPIKA AND 2 ORS Versus UNION OF INDIA AND 6 ORS | MR H K DAS MS D MAHANTA MR N K SARMA | MR. K GOGOI(CGC) DY.S.G.I. SC, IIT |
| 33 | WA/299/2024 FIXED, WITH OFFICE NOTE | PRANJAL PRATIM GOSWAMI AND 30 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM | SC, HANDLOOM, TEXTILE AND SERICULTURE |
| | WITH I.A.(Civil)/2762/2024 in WA/299/2024 | PRANJAL PRATIM GOSWAMI AND 29 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. F A HASSAN MR. D J DAS N GAUTAM | SC, HANDLOOM AND TEXTILE |

ORDERS

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| 34 | Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O) | FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS | MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN | SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| 35 | Review.Pet./28/2021 IN WP(C)/4079/2019 (D/O) | MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS | MR. M U MAHMUD MR S H MAHMUD MS R ALI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |

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| 36 | Review.Pet./76/2021 FIXED, IN WP(C)/3568/2016 (D/O), WITH LCR | KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. | MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 37 | W.P.(CrI.)/32/2022 | ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. M HUSSAIN MR. M ISLAM | GA, ASSAM SC, REVENUE |
| 38 | Review.Pet./14/2023 IN WA/229/2022 (D/O) | SURAJIT BARMAN AND 2 ORS. Versus PUNJAB NATIONAL BANK AND 2 ORS. | MR. S P ROY MS. S KUMARI JYOTISH DAS | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA |
| 39 | I.A.(Civil)/3444/2023 IN WA/120/2021 (D/O), WP(C)/295/2009 (D/O) in WA/120/2021 | MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN | GA, ASSAM MR. A I ALI, SC, ECI DY.S.G.I. |
| 40 | Review.Pet./66/2024 IN WP(C)/4191/2012 (D/O) | MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI Versus UNION OF INDIA AND ORS | MR. A CHAMUAH MS. P K DEVI MR. S D ROY | SC, F.T GA, ASSAM SC, NRC DY.S.G.I. SC, ECI |
| 41 | CrI.A./85/2024 | SULAIMAN ALI @ MUFTI SULEIMAN ALI Versus NATIONAL INVESTIGATION AGENCY AND ANR. | MR. A M BORA MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | SC, NIA |
| 42 | I.A.(CrI.)/626/2024 in CrI.A./214/2024 | ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| | WITH CrI.A./214/2024 | ABDUL AZIZ AND ANR. Versus THE STATE OF ASSAM | MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| 43 | I.A.(Civil)/2157/2024 B/O in WP(C)/4438/2017 WITH WP(C)/4438/2017 | FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS. | MR.F U BORBHUIYA | GA, ASSAM DY.S.G.I. |
| | | FORIDA KHATUN @ FARIDA BEGUM Versus THE UNION OF INDIA and 4 ORS. | MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.H MUBARAK | GA, ASSAM ASSTT.S.G.I. |
| 44 | I.A.(Civil)/2164/2024 B/O, WITH LCR in WP(C)/5271/2017 WITH WP(C)/5271/2017 | MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS. | MR F U BARBHUIYA MR F U BARBHUIYA MS.S DAS | GA, ASSAM DY.S.G.I. ASSTT.S.G.I. |
| | | MD. JOYNUDDIN ALI @ JAINUDDIN SK. Versus THE UNION OF INDIA and 4 ORS. | MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN MR.J M SULAIMAN | GA, ASSAM ASSTT.S.G.I. |
| HEARING | | | | |
| 45 | WP(C)/4256/2013 FIXED, WITH INQUIRY REPORT | RAJ KUMAR RABHA and 2 ORS. Versus THE UNION OF INDIA and 5 ORS | MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY | MR.S C KEYAL GA, ASSAM MR. R K D CHOUDHURY (r- 1 to3) MR.R SHARMA MRS. A GAYAN ASSTT.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
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| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------------------------|---|--|---|--|
| ORDER NO STEPS | | | | |
| 1 | WP(C)/3244/2022 | FAZLUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR K BHUYAN MR. H A AHMED | GA, ASSAM SC, REVENUE |
| 2 | WP(C)/4935/2023 | JAGAT JYOTI DOLEY Versus THE STATE OF ASSAM AND 6 ORS. | MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB | GA, ASSAM MR. S DUTTA SC, REVENUE |
| ORDER (IMPLEADMENT OF PARTY) | | | | |
| 3 | I.A.(Civil)/2712/2024 in WP(C)/2491/2017 | MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and 2 ORS | MR.B D DAS MR. A J SARMA MR G ALAM MR. H ROHMAN | MR. A GANGULY |
| | WITH WP(C)/2491/2017 | MUKUL KUMAR BORAH Versus THE LANGPI DEHANGI RURAL BANK and ANR. | MR.B D DAS MR. A J SARMA MS.R DEKA MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR.D THAOSEN MR.H K SHARMA | MR.K K NANDI(R- 1&2) MR. A GANGULY (r-1,2) MR.A J GHOSH(R- 1&2) MR. A DHANUKA (r-1,2) |
| ADMISSION | | | | |
| 4 | WP(C)/4584/2018 | RENU BORAH HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS. | MR. S SAIKIA MR. N J GOGOI | GA, ASSAM |
| 5 | WITH WP(C)/904/2017 | BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS. | MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA | GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM |
| 6 | WITH WP(C)/4502/2017 | DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS. | MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN | GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC |

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| 7 | WP(C)/9330/2019 | HIMEN GOGOI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 9 ORS. | MR R SENSUA MR. K MOHAMMED MR. S BARTHAKUR | SC, APDCL |
| 8 | WP(C)/3555/2020 FIXED | PRABHAT KUMAR KALITA AND 44 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR K K MAHANTA | MR. A BHATTACHARJEE, SC, PNRD P.P.DUTTA, S.C., APSC SC, FINANCE DEPTT. GA, ASSAM |
| 9 | WP(C)/314/2021 | NAYANMONI HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. J KALITA MR D KALITA MR M RAHMAN | |
| 10 | WP(C)/815/2021 | BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS | MR. S K TALUKDAR MR. A B T HAQUE | GA, ASSAM SC, REVENUE SC, FINANCE |
| 11 | WP(C)/2211/2021 | CISF NO. 962295344 SRI SUNANDA SAIKIA Versus THE UNION OF INDIA AND 4 ORS | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | MR. K K PARASAR ASSTT.S.G.I. |
| 12 | WP(C)/5557/2021 | BIJEN RONGPI Versus THE STATE OF ASSAM AND 4 ORS. | MR D C K HAZARIKA MS J KALITA | GA, ASSAM SC, FOREST |
| 13 | WP(C)/5969/2021 | TANKESWAR SARMAH AND 17 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR MINTU SAIKIA | SC, P AND R.D. |
| 14 | WP(C)/5975/2021 FIXED | LUKU KALITA Versus THE STATE OF ASSAM AND 4 ORS | DR G J SHARMA MR. S K GOSWAMI MR. N BARMAN MS B BORA | GA, ASSAM MR. P N GOSWAMI (SC,APDCL) |
| 15 | WP(C)/6892/2021 | D SATISH KUMAR Versus THE UNION OF INDIA AND 2 ORS | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA | MR. A K DUTTA (R-1 TO 3) ASSTT.S.G.I. |
| 16 | WP(C)/6971/2021 | MR. HIRU MAHANTA AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR B BURAGOHAIN MR. N BORUAH | GA, ASSAM MR. J K GOSWAMI (r-2,4) J TALUKDAR MR. J BARMAN (r-2,4) |
| 17 | WP(C)/3457/2022 B/O | SK SAHIDUR RAHMAN @ SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. N H MAZARBHUIYAN MR. N ISLAM MR F Z MAZUMDER MR. M H SAIKIA R ALI | GA, ASSAM |
| 18 | WP(C)/3539/2022 | JURI PATHAK Versus THE UNION OF INDIA AND 5 ORS | MR M CHANDA MR S NATH | SC, AG MR. D GOGOI (r-2,3,4) MR. D J DAS ASSTT.S.G.I. SC, FINANCE |
| 19 | WP(C)/5154/2022 FIXED | SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS. | MR. B BARUAH MR S HUSSAIN MR. C BARUAH | GA, ASSAM SC, U D D SC, FINANCE |
| 20 | WP(C)/5459/2022 | ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS | MR. S Ali MR K DAS | |
| 21 | WP(C)/8135/2022 FIXED | JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS. | MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY | SC, IRRIGATION MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI |
| 22 | WP(C)/160/2023 FIXED | DANSWRANG BRAHMA AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR. D DAS SR. ADV MR S KHOUND MR H K NATH | GA, ASSAM SC, BTC |
| 23 | WP(C)/1207/2023 FIXED | RASHMI DAS Versus THE UNION OF INDIA AND 2 ORS | MRS DIPANJALI BORPUJARI MRS. M BARMAN | MR A N AHMED (R-3) DY.S.G.I. |
| 24 | WP(C)/1462/2023 FIXED | MADHU DEKA AND 7 ORS Versus THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS | MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA | SC, AGRI. DEPARTMENT SC, FINANCE |

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| 25 | WP(C)/2646/2023 FIXED | SANJOY DAS Versus THE STATE OF ASSAM AND 7 ORS | MR S CHAUHAN MR. P MAZUMDER MR N ALAM | SC, FOREST SC, FINANCE |
| 26 | WP(C)/3896/2023 | NILKANTA SINHA Versus THE STATE OF ASSAM AND 6 ORS | MR. P J SAIKIA MS. M PAUL MS. S P DAS | SC, AG SC, PWD SC, FINANCE SC, DIMA HASAO |
| 27 | WP(C)/4061/2023 | PARTHA PRATIM SAIKIA Versus THE STATE OF ASSAM AND 7 ORS | MR M J QUADIR MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 28 | WP(C)/4182/2023 | RAJU KUMAR BORDOLOI Versus THE STATE OF ASSAM AND 6 ORS. | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 29 | WP(C)/4221/2023 | MD. NEYAMAT ALI Versus THE STATE OF ASSAM AND 6 ORS | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 30 | WP(C)/4267/2023 | MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS. | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 31 | WP(C)/4277/2023 | SAIFUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS | MR M J QUADIR MR S HUSSAIN MR S S ISLAM MS S AHMED | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 32 | WP(C)/4761/2023 | SHAILENDRA KUMAR DAS Versus THE STATE OF ASSAM 6 ORS | MR. K MIRA MR. H A TALUKDAR | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 33 | WP(C)/4776/2023 | RAKIBUL KHAN Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. R M DEKA N GAUTAM U U KHAN | SC, P AND R.D. |
| | WITH | | | |
| 34 | WP(C)/5175/2023 | BADAR UDDIN Versus THE STATE OF ASSAM AND 4 ORS | MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA | SC, P AND R.D. |
| | WITH | | | |
| 35 | WP(C)/6627/2023 | MRINAL KANTI SARKAR Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, P AND R.D. |
| | WITH | | | |
| 36 | WP(C)/106/2024 | PRABHAT KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR. T J MAHANTA MR. A BORUA MR D MAHANTA MR T GOGOI | SC, P AND R.D. GA, ASSAM |
| | WITH | | | |
| 37 | WP(C)/666/2024 | SURAJ BORA Versus THE STATE OF ASSAM AND 2 ORS | MR. A K BARUAH MR. N MAHAJAN MR A DAS | SC, P AND R.D. |

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| 38 | WP(C)/4538/2023 | SUMIT PAUL AND ANR Versus THE STATE OF ASSAM AND 9 ORS | MR. A PHUKAN MS S SARMA HAZARIKA | MR. K N CHOUDHURY (r-7) GA, ASSAM SC, APSC MR S BORTHAKUR (R-9,10) MR. M K SARMA (r-8) MS. M DEVI (r-7) MR. K K KALITA (R-9,10) MR. M DAS (r-7) MS. S S SAIKIA (r-8) MR. A DAS (r-7) MR H DAS (r-8) MR. D GOGOI (R-9,10) |
| 39 | WP(C)/6035/2023 | BINOY KUMAR BORAH Versus THE STATE OF ASSAM AND 3 ORS | MR R DHAR MR S N KRISHNATRAYA L J BAISHYA | GA, ASSAM |
| 40 | WP(C)/7494/2023 | KALIMUDDIN AHMED Versus THE STATE OF ASSAM AND ANR | MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE | SC, IRRIGATION |
| 41 | WP(C)/583/2024 | ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS | MR. M ISLAM | SC, IRRIGATION SC, FINANCE |
| 42 | WP(C)/1443/2024 FIXED | SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS | MR SISHIR DUTTA MR S DUTTA | MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3) |
| 43 | WP(C)/2462/2024 | HEMANTA SARMAH Versus THE STATE OF ASSAM AND 2 ORS | MR Z HUSSAIN MR. M HOQUE | SC, HEALTH |
| 44 | WP(C)/2715/2024 | BISHAL BASFORE Versus THE STATE OF ASSAM AND 4 ORS | MR A GOHAIN | GA, ASSAM SC, FINANCE |
| 45 | WP(C)/4000/2024 | MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS | MR. B PURKAYASTHA J.P. BARUAH | SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT |
| ORDERS | | | | |
| 46 | Cont.Cas(C)/83/2015 | SANTOSH ROY and ANR Versus SRI SAMEER KUMAR KHARE, I.A.S. and 3 ORS | MR.M TALUKDAR MS.M TALUKDAR | MR.G RAHUL(R-2,3&4) MR.R M DEKAR-2,3and4 MR.D DAS(R-1) MRSA VERMA(R-1) |
| 47 | Cont.Cas(C)/404/2016 | SMT HARIBALA DEVI Versus RATUL BARUAH | MR.M DEKA MR.S HOQUE | |
| 48 | Cont.Cas(C)/581/2016 | LAKSHESWAR TALUKDAR Versus AJAY SHANKAR TIWARI and 2 ORS | DR.B AHMED MS.M DAS MR.B DAS MS.M DAS | MR.B PATHAK(R-3) MR.R THADANI(R-3) MR.A DEKAR-2 |
| 49 | Cont.Cas(C)/634/2016 | HARENDRA BHATTACHARJYA Versus LOHIT PATHAK and ANR | MR.D HAZARIKA MR.C GOSWAMI | DR.B AHMED |
| 50 | Cont.Cas(C)/676/2016 | SYED ASADULLAH DEWAN and 2 ORS. Versus MOHON CHANDRA BORO and 2 ORS. | MR.U K NAIR MR.A CHETRY MSW YHOSHII MS.P BORGHAIN | |
| 51 | WP(C)/6521/2017 | RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS. | MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP | MR. S. DUTTA, SC, P AND R.D. GA, ASSAM |
| 52 | Cont.Cas(C)/339/2021 | GIRISH DEKA Versus BROJEN MALAKAR AND ORS. | MR. J SARMAH | |
| 53 | Cont.Cas(C)/351/2022 | ATIFUL RAHMAN Versus BISWARANJAN SAMAL, IAS AND ORS. | MR. M DAS MR. A DAS | MR D KALITA MR. S CHAMARIA MR. D NATH |

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| 54 | WP(C)/6226/2022 | MANMOHAN BHARALI Versus THE STATE OF ASSAM AND 5 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MS M GOGOI | SC, P AND R.D. GA, ASSAM |
| 55 | Review.Pet./136/2023 IN WP(C)/2092/2015 (D/O) | STATE OF ASSAM AND OTHERS Versus NAYANMONI HAZARIKA AND ORS | MR. D NATH SR. GA, ASSAM | |
| 56 | WP(C)/407/2023 WITH OFFICE NOTE | SUKLESWAR BORO Versus THE STATE OF ASSAM AND 4 ORS | MR S SARMA | GA, ASSAM SC, AG |
| | WITH I.A.(Civil)/1791/2023 in WP(C)/407/2023 | SUKLESWAR BORO, Versus THE STATE OF ASSAM AND 4 ORS | MR S SARMA | GA, ASSAM SC, AG SC, F.T |
| 57 | WP(C)/3219/2023 | SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | GA, ASSAM MR. S P CHOUDHURY DY.S.G.I. |
| 58 | WP(C)/336/2024 | MD. MUKIBUR RAHMAN Versus THE STATE OF ASSAM AND 2 ORS | MR. Z HAMMAD | GA, ASSAM |
| 59 | WP(C)/2053/2024 | MEDHABRATA BURAGOHAIN Versus ASSAM PUBLIC SERVICE COMMISSION AND 4 ORS. | MR. N J DUTTA MR. K D SARMA MR A BASUMATARY | SC, APSC |
| 60 | I.A.(Civil)/2342/2024 in WP(C)/5666/2018 | SUDARSHANA CHAKRABORTY AND ANR Versus CENTRAL BANK OF INDIA AND 3 ORS | MR A DASGUPTA MS. B DAS | SC, FINANCE DEPTT. |
| | WITH WP(C)/5666/2018 | SRIDHAR CHAKRABORTY Versus CENTRAL BANK OF INDIA AND 3 ORS. | MR A DASGUPTA MS. B DAS MR. B DAS MR. S G BHATTACHARJEE MR. R SARKAR | MR. M K MISRA (R1-R3) Mukesh Sharma MS E BHARALI MS F RAHMAN ASSTT.S.G.I. SC, CENTRAL BANK OF INDIA |
| 61 | I.A.(Civil)/2701/2024 in WP(C)/6166/2023 | AJANTA GUPTA Versus THE STATE OF ASSAM AND 4 ORS | DR. P AGARWAL MR. B J DAS P W A MAJUMDAR | GA, ASSAM SC, GAD |
| | WITH WP(C)/6166/2023 | AJANTA GUPTA Versus THE STATE OF ASSAM AND 4 ORS | MR. JYOTIRMOY ROY MR H RAHMAN MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY DR. P AGARWAL MR D DAS MR. B J DAS MS. H DAS MS. Z R MAJUMDAR P W A MAJUMDAR MR B P SARMAH | GA, ASSAM SC, GAD |
| HEARING | | | | |
| 62 | WP(C)/908/2024 B/O | ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM | GA, ASSAM SC, NHM SC, HEALTH |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-------------------|---------------------------------------|---|--|---------------------------------|
| WITHDRAWAL | | | | |
| 1 | WP(C)/926/2024 B/O | MOJIBUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH | GA, ASSAM |
| 2 | WP(C)/942/2024 B/O | JAMIR UDDIN Versus THE STATE OF ASSAM AND 3 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH | GA, ASSAM |
| 3 | WP(C)/944/2024 B/O | HAJRAT ALI Versus THE STATE OF ASSAM AND 3 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH | GA, ASSAM |
| MOTION | | | | |
| 4 | Cont.Cas(C)/483/2024 | BASIR UDDIN LASKAR Versus SANJIV SHYAM AND ANR | MR. I ALAM MR. T SK | |
| 5 | WP(C)/4603/2024 | RUDRAM SAIKIA Versus UNION OF INDIA AND 5 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 6 | WP(C)/4604/2024 | HIMSIKHA DAS Versus THE STATE OF ASSAM AND 7 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | GA, ASSAM |
| 7 | WP(C)/4605/2024 | M/S SOUTH COAST RESTAURANT Versus THE UNION OF INDIA AND 6 ORS | MR. Y S MANNAN MR M GARODIA MS N DEKARAJA MS R BEGAM | DY.S.G.I. |
| 8 | WP(C)/4607/2024 | ANKUR PHUKAN Versus UNION OF INDIA AND 3 ORS | DR. B N GOGOI | DY.S.G.I. |
| 9 | WP(C)/4611/2024 | DEBEN RAJKHOWA Versus UNION OF INDIA AND 6 ORS | MRS. K K CHOUDHURY | DY.S.G.I. SC, WATER RESOURCE |
| 10 | WP(C)/4624/2024 | IMRAN ALI Versus THE STATE OF ASSAM AND 3 ORS | MR. P K MUNIR MR K HUSSAIN MR. A. GAYAN | GA, ASSAM |
| 11 | WP(C)/4625/2024 | M/S POOJA HARDWARE Versus THE STATE OF ASSAM AND 10 ORS | MS D DAS | SC, P H E |

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| 12 | WP(C)/4627/2024 | ABDUL AWAL Versus THE STATE OF ASSAM AND 6 ORS | MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH R DEB | SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT |
| 13 | WP(C)/4630/2024 | M/S P S ENTERPRISE PACKAGE NO (C AND D/87) Versus THE STATE OF ASSAM AND 2 ORS | MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA | SC, GMC SC, G M D A |
| 14 | WP(C)/4637/2024 | UPEN BORO Versus THE STATE OF ASSAM AND 8 ORS | MR. N ALAM R K | SC, PWD ROAD GA, ASSAM SC, BTC SC, FINANCE |
| 15 | WP(C)/4639/2024 | NITUL BARUAH Versus THE STATE OF ASSAM AND 4 ORS | MR R SENSUA G KAUSHIK R A LAHKAR | GA, ASSAM SC, REVENUE |
| ORDER NO STEPS | | | | |
| 16 | WP(C)/5152/2022 WITH WP(C)/2535/2021 (D/O) | MD. JIYUR PASA Versus THE UNION OF INDIA AND 6 ORS. | MD S HOQUE MR. M DEKA MR. F A FAROOQUE | SC, PWD ROAD MR. A K DUTTA ASSTT.S.G.I. |
| ADMISSION | | | | |
| 17 | WP(C)/3368/2016 FIXED | MINTU BARUAH and 6 ORS Versus THE STATE OF ASSAM AND 4 ORS | MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM | MS.R HUSSAIN(R-5) MR.Z MUKIT(R-5) GA, ASSAM MR.A SATTAR(R-5) MS.N BARMAN(R-5) MR.H BARUAH(R-5) MS.S CHOUDHURY(R-5) SC, GMC SC, G M D A |
| 18 | WP(C)/156/2017 | SALIM HUSSAIN Versus THE STATE OF ASSAM and 7 ORS. | MR.M R KHANDAKAR MR.N I KHAN | GA, ASSAM(R. 5,8.) SC, PWD ROADSR. 1,2,3,4,6,8 |
| 19 | WP(C)/380/2017 | RAHIM UDDIN BARBHUIYA and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS. | MR.K A MAZUMDER MD.J H KHAN | SC, FOREST MR.A Y CHOUDHURY(R-6) MR.T A CHOUDHURY(R-6) MS.J DAS(R-6) |
| 20 | WP(C)/1910/2017 FIXED | RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS. | MR.M SARANIA MR.S U AHMED | GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC |
| 21 | WITH WP(C)/1923/2017 | MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS. | MR.M SARANIA MR.S U AHMED MS.SUSENTETLA | GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY(SC, ASTC) |
| | WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017 | SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS. | MR. M SARANIA MD. S U AHMED | MR R M DAS, SC, ASTC SC, A S T C |
| 22 | WP(C)/590/2019 FIXED | M/S. J.K. TRADE AND COMMERCE Versus THE STATE OF ASSAM AND 6 ORS. | MR. S BORTHAKUR MR. J ABBAS | GA, ASSAM MR. I CHOWDHURY S.C., ASSAM STATE HOUSING BOARD |
| 23 | WP(C)/3115/2020 FIXED | ZARANG INDIA PVT. LTD. Versus STATE OF ASSAM AND 3 ORS. | MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA | SC, EXCISE DEPTT. |

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| 24 | WP(C)/3044/2023 FIXED | HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM | MRS R BEGUM (r-8) GA, ASSAM MR. J AHMED MR R A AHMED (r-8) MR M AHMED (r-8) SC, BTC SC, FOREST |
| | WITH | | | |
| 25 | WP(C)/3041/2023 | HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM | GA, ASSAM SC, BTC SC, FOREST |
| | WITH | | | |
| 26 | WP(C)/3042/2023 | HASANUZZAMAN SHEIKH Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MD. S ALOM MR. M S ALAM MR S J SHAMIM | GA, ASSAM SC, BTC SC, FOREST |
| 27 | WP(C)/5914/2023 FIXED | M/S M K SHAH EXPORTS LIMITED (PROP MAJULIGHUR TEA ESTATE) Versus UNION OF INDIA AND 5 ORS | MR. D SAHU MR. R S MISHRA MS M GOGOI | MR H GUPTA DY.S.G.I. |
| 28 | WP(C)/81/2024 FIXED | THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS | MR. M SAIKIA | GA, ASSAM SC, APDCL |
| | WITH | | | |
| 29 | WP(C)/646/2024 | THE GENERAL MANAGER, ROSEKANDY TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS | MR. M SAIKIA | SC, APDCL |
| 30 | WP(C)/958/2024 FIXED | JAGADISH DAS Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI | SC, AFDC |
| 31 | WP(C)/2057/2024 FIXED | M/S SHIV ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED | SC, HEALTH |
| 32 | WP(C)/3463/2024 FIXED | M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA AND 8 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. M DAS | MR. P K ROY(R-2 TO 8) MR. S K CHAKRABORTY(R- 2 TO 8) MRS. A CHAKRABORTY(R-2 TO 8) MS. M DUTTA(R-2 TO 8) MR. K GOGOI DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, F C I |
| 33 | WP(C)/3512/2024 FIXED | THE BRAHMAPUTRA PART III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 9 ORS | MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH | GA, ASSAM SC, FISHERY |
| 34 | WP(C)/3530/2024 FIXED | INAMUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR. B TALUKDAR MR. M DAS MS. S BHATTACHARYYA | GA, ASSAM |
| | | ORDERS | | |
| 35 | WP(C)/7157/2019 WITH OFFICE NOTE | M/S. COASTAL PROJECTS LTD. Versus UNION OF INDIA AND 3 ORS. | MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK | MR. P GOSWAMI (R-2,3) MR H K SARMA (R-2,3) ASSTT.S.G.I. |

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| 36 | Cont.Cas(C)/347/2022 FIXED | ANSUMWI NARZARY Versus ANURAG GOEL, IAS AND ORS | MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS. D MAHANTA MS N NEWME | MR. D SAIKIA(R-3) MR. D SAIKIA(R-3) MS. R B BORA MR. S BORA(R-3) MR. R K MUSHAHARY(R-2,3) |
| 37 | Cont.Cas(C)/692/2022 FIXED | ANSUMWI NARZARY Versus ANURAG GOEL AND ANR | MR. A BORO MS. D MAHANTA | MR. D SAIKIA MR. D SAIKIA MS. R B BORA(R- 2) MR. S BORA(R- 2) MR. S R RABHA MR. R K MUSHAHARY |
| 38 | Cont.Cas(C)/696/2022 FIXED | MANIK BRAHMA MUSHAHARY Versus ANURAG GOEL | MR. A BORO MS. D MAHANTA | MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S R RABHA (r-2) |
| 39 | Cont.Cas(C)/745/2022 FIXED | KHILIKANG MASHAHARY Versus ANURAG GOEL, IAS AND ANR. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY (r-1,2) |
| 40 | Cont.Cas(C)/747/2022 FIXED | SUBIR BASUMATARY Versus ANURAG GOEL, IAS AND ANR. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-1) MR. D SAIKIA (r-1) MS. R B BORA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1) |
| 41 | Cont.Cas(C)/749/2022 FIXED | PRAFULLA BRAHMA Versus ANURAG GOEL, IAS AND ANR. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-1,2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2) |
| 42 | Cont.Cas(C)/774/2022 FIXED | MANJU DAIMARI Versus ANURAG GOEL AND ANR | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-1) MR. S R RABHA (r-1) MR. R K MUSHAHARY (r-1) |
| 43 | Cont.Cas(C)/775/2022 FIXED | MANJU DAIMARI Versus ANURAG GOEL AND ORS. | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-2) MS. R B BORA (r-2) MR. S BORA (r-1,2) MR. R K MUSHAHARY (r-1,2) |
| 44 | Cont.Cas(C)/790/2022 FIXED | MANJU DAIMARI Versus ANURAG GOEL AND ANR | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY | MR. D SAIKIA (r-2) MS. R B BORA (r-2) MS. R B BORA (r-2) |
| 45 | Cont.Cas(C)/307/2023 FIXED | RAJIB SARKAR Versus SANJIV SHYAM AND 2 ORS | MR. M DUTTA MS S DEV MS N RAI | MR. B GOGOI (R-1) MR A CHALIHA (R-1) SC, P W D |
| | WITH I.A.(Civil)/2610/2024 in Cont.Cas(C)/307/2023 | RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS | MR. M DUTTA MS S DEV MS N RAI | |
| 46 | Cont.Cas(C)/341/2023 FIXED | MOZAFFOR HUSSAIN Versus BIKRAM KAIRI, IAS AND ORS | MR. M R KHANDAKAR | MR. J HANDIQUE MR G BOKALIAL MR. K KONWAR (R-4) MR S DUTTA (R-4) |
| 47 | Cont.Cas(C)/455/2023 FIXED | ANSUMWI NARZARY Versus AKASH DEEP AND ANR | MR. A BORO MR. D THAOSEN H. DAIMARY | MR. D SAIKIA (R-2) MS. R B BORA (r-2) MR. S BORA (r-1) MR. R K MUSHAHARY (R-2) |
| 48 | WP(C)/966/2023 FIXED | ROSA ROSHIE TOKBIPI Versus THE UNION OF INDIA AND 9 ORS. | MRS. R RONGMEI MS. K L R YANTHAN MR. A ULLAH | GA, ASSAM SC, NHAI DY.S.G.I. SC, K A A C |
| 49 | WP(C)/5536/2023 | BASANT SAHU Versus THE STATE BANK OF INDIA AND 2 ORS | MR. R ALI MR M Z SHAH | MR. R GOSWAMI (R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2) |

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|----|---|---|---|---|
| 50 | WP(C)/5568/2023 | FORYOUR RESQUE PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS | MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM MR. B CHAKRABORTY (r-6) MR. B CHAKRABORTY (r-6) MRS P HAZARIKA (R-6) |
| 51 | WP(C)/6578/2023 FIXED | M/S RKD-SDR (JOINT VENTURE) AND ANR Versus THE UNION OF INDIA AND 7 ORS | MR. J I BORBHUIYA MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | C.G.C. MR. K GOGOI MS S MOCHAHARI MR. S DUTTA MR S DUTTA DY.S.G.I. |
| 52 | Cont.Cas(C)/289/2024 FIXED | FATIMA YUVA SELF HELP GROUP Versus NRIPENDRA KUMAR SARMA | MR M Z SHAH MD P RAHMAN | MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1) MS. M KALITA (R-1) |
| 53 | WP(C)/2470/2024 B/O | NANDAN DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. S NATH MR R DHAR | SC, PWD |
| 54 | WP(C)/2967/2024 FIXED | QUIPP OIL AND GAS INFRASTRUCTURE Versus THE OIL INDIA LIMITED AND 2 ORS. | MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS | SC, I O C |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
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| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 12

[SPECIAL DIVISION BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|--|---|---|
| ADMISSION | | | | |
| 1 | Crl.A./295/2024 | RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 16 ORS | MR. N UDDIN MR H A AHMED | PP, ASSAM |
| ORDERS | | | | |
| 2 | I.A.(CrI.)/768/2022 WITH OFFICE NOTE, LCR - 6 (SIX) FILES, P.B. - 2 in CRL.A(J)/120/2022 WITH CRL.A(J)/120/2022 | PRANJAL HAZARIKA Versus STATE OF ASSAM | MR. K M HALOI LEGAL AID COUNSEL | PP, ASSAM |
| 3 | CRL.A(J)/138/2023 <u>1 Y 1 M 2 D</u> :WITH LCR - 5 (FIVE) FILES, P.B. - 2 WITH I.A.(CrI.)/1166/2023 in CRL.A(J)/138/2023 | NARAYAN DEY Versus THE STATE OF ASSAM AND ANR. | MRS. S KHATANIAR (LEGAL AID COUNSEL) | PP, ASSAM |
| 4 | Crl.A./369/2023 <u>1 Y 1 M 17 D</u> :WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2 | MOHUR UDDIN @ MOHURUDDIN Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR R ALOM MR. A AHMED MR. I U CHOWDHURY MR. L MIAH | MR J HUSSAIN (R-2) MR. F A HASSAN (R-2) PP, ASSAM |
| 5 | CRL.A(J)/5/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES | KABANG MURA Versus THE STATE OF ASSAM | RAKESH SARMAH (AMICUS CURIAE) | PP, ASSAM |
| 6 | CRL.A(J)/9/2024 WITH OFFICE NOTE, LCR - 4 (FOUR) FILES | BOGA GARH Versus THE STATE OF ASSAM | MR. A. KALITA (AMICUS CURIAE) | PP, ASSAM |
| 7 | CRL.A(J)/10/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES | HIRON MURA Versus THE STATE OF ASSAM | MR. M H LASKAR (AMICUS CURIAE) | PP, ASSAM |
| 8 | CRL.A(J)/55/2024 WITH OFFICE NOTE, LCR - 5 (FIVE) FILES | BHUGESH MALI Versus THE STATE OF ASSAM AND ANR. | MS B R A SULTANA (LEGAL AID COUNSEL) | PP, ASSAM |

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|----------------|---|--|--|-----------|
| 9 | I.A.(CrI.)/457/2024 WITH OFFICE NOTE, . LCR - 5 (FIVE) FILES, B/O in CrI.A./146/2024 WITH CrI.A./146/2024 | DUSHMANTA DOLEY @ APPLE DOLEY Versus THE STATE OF ASSAM AND ANR | MR J PAYENG MS A PAYENG | PP, ASSAM |
| | | DUSHMANTA DOLEY @ APPLE DOLEY Versus THE STATE OF ASSAM AND ANR | MR J PAYENG MS A PAYENG | PP, ASSAM |
| 10 | I.A.(CrI.)/843/2024 WITH OFFICE NOTE IN CRL. A. in CrI.A./121/2024 WITH CrI.A./121/2024 | MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR | MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL | PP, ASSAM |
| | | MD. AJAD ALI @ AZAD ALI AND ANR. Versus THE STATE OF ASSAM AND ANR. | MD H R AHMED MR J I MONDAL MR J ISLAM MR A N IQBAL | PP, ASSAM |
| 11 | I.A.(CrI.)/848/2024 in CRL.A(J)/7675/2024 WITH CRL.A(J)/7675/2024 (Filing Number) WITH I.A.(CrI.)/7677/2024 (Filing Number) | GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR A A DEWAN MR H A RASHID | PP, ASSAM |
| | | GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR E | MR A A DEWAN | |
| | | GULZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR E | MR A A DEWAN | |
| 12 | I.A.(CrI.)/855/2024 in CrI.A./296/2024 WITH CrI.A./296/2024 | MD ARIFUDDIN AHMED @ BHAITY Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR S M ABDULLAH P MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| | | MD ARIFUDDIN AHMED @ BHAITY Versus THE STATE OF ASSAM AND ANR | MR. A CHAUDHURY MR. P K DAS MR S M ABDULLAH P MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| HEARING | | | | |
| 13 | CrI.A./70/2018 WITH LCR - 7 (SEVEN) FILES, P.B. - 2, FIXED WITH I.A.(CrI.)/125/2019 in CrI.A./70/2018 | SHRI BHARAT BORA Versus STATE OF ASSAM | MS. N NAZNEEN MD R ALI MR. A CHAUDHURY MR Z ALAM MR. P K DAS MR N J DAS MR B PUSHILAL MR. N D SARMA MR E U AHMED MS. S SULTANA MR. N MAHAJAN | PP, ASSAM |
| | | SHRI BHARAT BORA Versus STATE OF ASSAM AND ANR | MR Z ALAM MR E U AHMED MS. S NAZNEEN MR. N D SARMA | PP, ASSAM |
| 14 | CRL.A(J)/77/2022 2 Y 4 M 2 D :WITH LCR - 6 (SIX) FILES, P.B. - 2 | BHAITY GOGOI Versus THE STATE OF ASSAM | Ms. BIJITA SARMA (AMICUS CURIAE) | PP, ASSAM |
| 15 | CRL.A(J)/78/2022 6 Y 4 M 22 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2 | SAUTAN BHUYAN @ HUNTU Versus THE STATE OF ASSAM | MR. T R DEURI (Amicus Curiae) | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
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| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH,IF TIME PERMITS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|-----------------------------------|--|--|-------------------------------------|
| ADMISSION | | | |
| 1 WP(C)/2716/2023 | THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM | GA, ASSAM SC, GHC SC, FINANCE |

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
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| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,11th September 2024]

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|--------------------------------|--|
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 1 | WP(C)/1023/2021 PART-HEARD, FIXED | DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS | MR M Z AHMED MR. S K SHARMA | MR G N SAHEWALLA (R-4) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. S BORTHAKUR (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 11/09/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|--|---|---------------------|
| MOTION | | | | |
| 1 | CRP/61/2024 | BIJOY CHAKRABORTY Versus SRI MANI MADHAB DAS AND ANR. | MR S DUTTA MR S DUTTA MS M BORCHETIYA MS S MOCHAHARI MR S DUTTA | MR A IKBAL |
| 2 | Tr.P.(C)/83/2024 | ASHALATA MITRA BAISHYA ALIAS ASHALATA BAISHYA Versus BIMAL MITRA | MR. B J MUKHERJEE MS R SAHA | |
| 3 | CRP(IO)/324/2024 | JITU BORA Versus BULBUL BORA AND 3 ORS. | MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI MR P GOGOI | |
| 4 | CRP(IO)/329/2024 | MAHENDRA DAS AND 43 ORS Versus GIRINDRA NATH GOSWAMI AND 11 ORS | MR. K K KALITA MR R SENSUA G KAUSHIK R A LAHKAR | |
| 5 | CRP(IO)/338/2024 | SONA DAS SAIKIA AND ANR Versus PARTHA PROTIM SAIKIA AND ANR | MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI MS A DAS | |
| 6 | CRP(IO)/339/2024 B/O | HARI DEVI KALITA Versus PADMINI KUMARI | MR. K K BHUYAN MR R K MOUR MR. R GUPTA | |
| | WITH I.A.(Civil)/2759/2024 in CRP(IO)/339/2024 | HARI DEVI KALITA Versus PADMINI KUMARI | MR. K K BHUYAN MR R K MOUR MR. R GUPTA | |
| 7 | CRP(IO)/340/2024 | MINU RANI DEKA Versus NILIMA DEKA AND 2 ORS | MR. I CHOUDHURY R L CHUTIA M INGTI | |
| 8 | CRP(IO)/341/2024 | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus DIPANGKAR NARZARY @ DIPANKAR NARZARY AND ANR | MR T KALITA MR. A KAKATI | |
| 9 | CRP(IO)/342/2024 | JHELUM PAUL Versus APARAJITA DAS | MR. A PAUL MS. M M KALITA MR. A PAUL | |

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|------------------|---|---|--|--|
| 10 | CRP(IO)/343/2024 | SHRIRAM GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT. FAJILA KHATUN AND 3 ORS | MR. A J SAIKIA M CHETIA MR. S. PEGU | |
| 11 | CRP(IO)/344/2024 | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED Versus MUSSTT. MAHMUDA KHATUN AND 2 ORS | MR T KALITA MR. A KAKATI | |
| 12 | CRP(IO)/345/2024 | MD. FAJUR RAHIM Versus KHAIRUL ISLAM AND 3 ORS. | MR. S SAHU MS A ROY S SHAHI | |
| ADMISSION | | | | |
| 13 | WP(C)/5826/2022 | ANJU RANI BAISHYA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. J KALITA MR. N J GOGOI | GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA |
| 14 | WP(C)/5996/2022 B/O | ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM | MR. U B SARMA (R-5) MRS. G SARMA (R-5) SC, SEC. EDU. SC, FINANCE |
| 15 | WP(C)/4086/2023 | BIRAJ CHANDRA DAS Versus THE STATE OF ASSAM AND 4 ORS. | MR. A DAS | SC, ELEM. EDU GA, ASSAM |
| 16 | WP(C)/6283/2023 | KRISHNA DEY BHOWMIK Versus THE STATE OF ASSAM AND 4 ORS. | MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA | SC, SEC. EDU. |
| 17 | Test.App./10/2024 | SABITRI GOSAI Versus MOTESWARI GOSAI AND ORS | MR. S D PURKAYASTHA MS S.S.BORA | |
| 18 | Test.App./11/2024 | KUTUB UDDIN AHMED Versus AMINA BIBI AND 7 ORS | MR. L R MAZUMDER MR. H A TALUKDAR | |
| 19 | CRP(IO)/14/2024 FIXED | ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 6 ORS Versus SMT. REKHA BARUA TERON | MR. P N GOSWAMI (ADDL. A.G., ASSAM) MR. K P PATHAK MR. R BORA | MS M D MEDHI MS J KALITA |
| 20 | Mat.App./33/2024 | XXXXXXX Versus XXXXXXX | MS A HUSSAIN MR M RAHMAN S AHMED MS. R DEVI | |
| 21 | FAO/68/2024 | RAJIB HUSSAIN AND ANR Versus IQBAL HUSSAIN | MR. A CHOUDHURY MR S ISLAM MS. N DEVI | |
| 22 | FAO/69/2024 | M/S M B I BRICKS Versus SURANJAN MANDAL AND 5 ORS | MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA | |
| WITH | | | | |
| | I.A.(Civil)/2765/2024 in FAO/69/2024 | M/S M B I BRICKS Versus SURANJAN MANDAL AND 5 ORS | MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA | |
| 23 | CRP(IO)/128/2024 FIXED | HIFJUR RAHMAN LASKAR AND ANR Versus SOROF UDDIN LASKAR AND 7 ORS | MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN | MR. A M BARBHUIYA (R- 2,3) MS S R MAZARBHUIYA (R- 2,3) MS A BEGUM (R-2,3) S. M. ZINNA |
| 24 | WP(C)/265/2024 B/O | MANTU TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS | MR. A R BHUYAN MR N Z CHOUDHURY | MS. J DEKA (R-5) MS. A TALUKDAR (R-5) SC, N C T E SC, SEC. EDU. |

BAIL HEARING (BA)

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|--|--|--|---|--|
| 25 | Bail Appln./2460/2024 WITH CASE RECORD(SCANNED COPY), FIXED | ARBIND RAY Versus STATE OF ASSAM | MR. S SINGH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI | PP, ASSAM |
| <u>FOR HEARING U/O XLI RULE II C.P.C.</u> | | | | |
| 26 | RSA/217/2023 | SAHJAHAN ALI Versus KARUNA KALITA | MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL | |
| | WITH I.A.(Civil)/3777/2023 in RSA/217/2023 | SAHJAHAN ALI Versus KARUNA KALITA | MS F BEGUM MRS. S ROY MS P DASGUPTA MR S PAUL | |
| 27 | RSA/168/2024 | HARAMOHAN BAISHYA AND ANR Versus HARIKANTA BAISHYA AND 7 ORS | J TALUKDAR MR. R ALI MR. T G BARUAH MR. M BORO | |
| 28 | RSA/169/2024 CAVT. NO.07252/024, | DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS | MR Z MUKIT MR. A SATTAR | MR. S SHARMA FOR CAVEATOR |
| | WITH I.A.(Civil)/2760/2024 in RSA/169/2024 | DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS | MR Z MUKIT MR. A SATTAR | MR. S SHARMA FOR CAVEATOR |
| <u>ORDERS</u> | | | | |
| 29 | Cont.Cas(C)/401/2015 WP(C) 2738/2010(D/O) | SMTI GITA RANI KALITA Versus PREETAM SAIKIA and 3 ORS | MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH | MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2) |
| | WITH Review.Pet./117/2021 | STATE OF ASSAM Versus GITA RANI KALITA | MR. D SAIKIA MS K DAS | MR. R C SAIKIA |
| 31 | Cont.Cas(C)/747/2015 | NUMAN UDDIN Versus PRITAM SAIKIA and ANR. | MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA | MR.R MAZUMDAR(R-1 & 2) MR.N SARMA(R-1 & 2) MR.D CHETIAR-1 and 2 |
| 32 | RSA/161/2018 | ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE Versus ON THE DEATH OF DIPALI BASU , HER LEGAL HEIRS AND 5 ORS | MS. B CHOUDHURY MR. S SAHU MS J DAS | MR. P BORAH(R-3) MRS K M SAIKIA(R-3) MR H J TAMULI (R1, R3, R4, R5) |
| | WITH I.A.(Civil)/100/2023 in RSA/161/2018 | ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS | MS. B CHOUDHURY MS J DAS | MR H J TAMULI |
| | WITH I.A.(Civil)/101/2023 in RSA/161/2018 | ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS, | MS. B CHOUDHURY MS J DAS | MR H J TAMULI |
| | WITH I.A.(Civil)/102/2023 in RSA/161/2018 | ON THE DEATH OF MANJU GOPE HER LEGAL HEIRS ARE SMTI SHARMISTHA GOPE AND ORS. Versus DEPALI BASU AND 5 ORS | MS. B CHOUDHURY MS J DAS | MR H J TAMULI |

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| 33 | I.A.(Civil)/1110/2018 B/O in RSA/86/2018 | HAMELA KHATUN Versus MD. JALKADER | MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE | MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE |
| | WITH RSA/86/2018 | HAMELA KHATUN Versus MD. JALKADER | MR. I HUSSAIN MS. N N AHMED MR. M H AHMED MS. S KANUNGOE MR. R ALI MR. A MALEQUE | MR. R J BORDOLOI (R1) MR. R ALI (R1) MS. G P SHAHI (R1) MR. A MALEQUE |
| 34 | Mat.App./3/2019 WITH LCR, B/O | XXXXXXX Versus XXXXXXX | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA DR P AGARWAL MR ROFIQUL ISLAM MR. B J DAS MS. N CHOUDHURY | MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI MR. D WANGDI MS. B SARMAH |
| | WITH I.A.(Civil)/346/2019 in Mat.App./3/2019 | XXXXXXX Versus XXXXXXX | MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA | |
| 35 | I.A.(Civil)/1368/2019 B/O in WP(C)/156/2019 | MD. ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. R K TALUKDAR MR. D BORAH | SC, ELEM. EDU |
| | WITH WP(C)/156/2019 | ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR T N SRINIVASAN MR. R K TALUKDAR MR. D BORAH MR. N ISLAM MS TH A DEVI | SC, ELEM. EDU |
| 36 | RFA/59/2020 | SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS. | MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY | MR. R J BORDOLOI MR. R ALI FOR CAVEATOR |
| | WITH I.A.(Civil)/2099/2020 in RFA/59/2020 | SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS | MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY | MR. R J BORDOLOI MR. R ALI FOR CAVEATOR |
| 37 | RSA/41/2021 | SUNIL CHANDA AND ANR. Versus KARIKA CHANDA AND 19 ORS. | MR H R A CHOUDHURY MR H R A CHOUDHURY MS S S ZIA MS R AKHTAR | |
| | WITH I.A.(Civil)/657/2021 in RSA/41/2021 | SUNIL CHANDA AND ANR. Versus KARIKA CHANDA AND 19 ORS. | MR H R A CHOUDHURY MR H R A CHOUDHURY MS S S ZIA MS R AKHTAR | |
| 38 | WP(C)/6080/2022 B/O | DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 8 ORS. | MR J ABEDIN MR. K I MAZUMDER | SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C |
| 39 | Cont.Cas(C)/169/2023 | DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH | MR. A K SARMA MR H J TAMULI MR D KALITA | MR. P J PHUKAN |

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| 40 | RFA/3/2024 CAVT. NO.12932/023, | DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS. | MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER | GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR |
| | WITH I.A.(Civil)/154/2024 in RFA/3/2024 | DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS. | MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER | GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST |
| 41 | CRP(IO)/218/2024 | PARTHA BAIDYA Versus DIPALI DAS BAIDYA | MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA | |
| 42 | I.A.(Civil)/252/2024 in RSA/15918/2023 | HEMEN PATOWARY AND 2 ORS. Versus NABA PATOWARY AND ORS. | MS F BEGUM MRS. S ROY MR S PAUL MS. P DASGUPTA | MR. S K GHOSH (R-3,4) MR. S K GHOSH (R-3,4) MS F AHMED MS F AHMED |
| | WITH RSA/15918/2023 (Filing Number) | HEMEN PATOWARY AND 2 ORS. Versus NABA PATOWARY AND ORS. | MS F BEGUM | |
| 43 | Cont.Cas(C)/334/2024 B/O | SMT. LAKHI DAS AND 3 ORS. Versus DUBRAJ SOREN | MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN | MR. S DUTTA MS S MOCHAHARI MR. S DUTTA MR. S DUTTA MR S DUTTA |
| 44 | I.A.(Civil)/2495/2024 WITH LCR, FIXED in MACApp./280/2019 WITH MACApp./280/2019 | SRI DULU LASKAR, Versus RANJANA BORA AND 3 ORS | MR N SARMA | MRS. S BORPATRA GOHAIN MS. L SARMA |
| | WITH I.A.(Civil)/1647/2019 in MACApp./280/2019 | SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS | MR. M R LASKAR MR. R HAZARIKA | MR. A DUTTA (R-3) MS L SHARMA (r-1) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1) |
| | WITH I.A.(Civil)/1647/2019 in MACApp./280/2019 | SRI DULU LASKAR Versus SMTI JOONAKI BORA and 2 ORS | MR. M R LASKAR MR. R HAZARIKA | MR. A DUTTA (R-3) MR. R D PHUKAN (R-1) MRS. S BORPATRAGOHAIN (R-1) MRS. P M DUTTA (R-3) MS. A PHUKAN (R-1) |
| | WITH I.A.(Civil)/2498/2024 in MACApp./280/2019 | SRI DULU LASKAR Versus RANJANA BORA AND 3 ORS | MR N SARMA MS. L SARMA | MRS. S BORPATRA GOHAIN |
| 45 | I.A.(Civil)/2641/2024 WITH LCR in SAO/9/2009 WITH SAO/9/2009 | ON THE DEATH HASABBAR ALI JAIGIRDAR Versus ON THE DEATH OF JAMINI MOHAN NATH HIS HEIRS/SUCCESSORS | MR. R SARMA | |
| | WITH SAO/9/2009 | HUSNA BEGUM and ORS, Versus SUPRITI NATH and ORS | D MAZUMDAR MR.D MOZUMDER MR.R SARMA S SAIKIA MS.J KAKOTI | S CHAKRABARTY N DHAR B MALAKAR MR.A T H AHMED |

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| | WITH I.A.(Civil)/2640/2024 in SAO/9/2009 | ON THE DEATH HASABBAR ALI JAIGIRDAR Versus ON THE DEATH OF JAMINI MOHAN NATH HIS HEIRS/SUCCESSORS | MR. R SARMA | |
| | WITH I.A.(Civil)/2642/2024 in SAO/9/2009 | ON THE DEATH HASABBAR ALI JAIGIRDAR Versus ON THE DEATH OF JAMINI MOHAN NATH HIS HEIRS/SUCCESSORS | MR. R SARMA | |
| 46 | I.A.(Civil)/2681/2024 WITH LCR, B/O in SAO/1/2019 | MD. MAHMUDUR RAHMAN AND ANR Versus MD. ABDUR AZIZ TAPADAR AND 18 ORS. A | MR H I CHOUDHURY MR H I CHOUDHURY G UDDIN MR K K GHOSH MS. P A TALUKDAR MR N Y KONYAK | MR. A K TALUKDAR |
| | WITH SAO/1/2019 | MD. MAHMUDUR RAHMAN AND ANR Versus MD. ABDUR AZIZ TAPADAR AND 18 ORS. | MR H I CHOUDHURY MR. S BANIK G UDDIN MR K K GHOSH MS. P A TALUKDAR MR N Y KONYAK | MR. A K TALUKDAR MR. S ISLAM MR M J QUADIR MR. K MIRA |
| | WITH I.A.(Civil)/190/2019 in SAO/1/2019 | MAHMUDUR RAHMAN AND ANR. Versus ABDUR AZIZ TAPADAR AND 18 ORS. | MR H I CHOUDHURY MR. S BANIK MR K K GHOSH | MR. A K TALUKDAR MR. S ISLAM |
| 47 | I.A.(Civil)/2741/2024 in RSA/9079/2024 | SANKAR DAS AND 2 ORS Versus SUBRATA DAS AND 2 ORS | MR. B J MUKHERJEE MS R SAHA | |
| | WITH RSA/9079/2024 (Filing Number) | SANKAR DAS AND 2 ORS Versus SUBRATA DAS AND 2 ORS F | MS R SAHA | |
| 48 | I.A.(Civil)/2766/2024 in Intest.Cas./9591/2024 | ANUVA DEY @ RUMA DEY AND 2 ORS Versus THE SUB POSTMASTER AND ANR | MR. N C DAS MS. M DEVI MS M BORAH MS. J BAISHYA | |
| | WITH Intest.Cas./9591/2024 (Filing Number) | ANUVA DEY @ RUMA DEY AND 2 ORS Versus THE SUB POSTMASTER AND ANR E | MR. N C DAS | |
| 49 | I.A.(Civil)/2767/2024 in MFA/14726/2023 | ORIENTAL INSURANCE COMPANY LTD Versus NURHAQUE HUSSAIN AND ANR | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | |
| | WITH MFA/14726/2023 (Filing Number) | ORIENTAL INSURANCE COMPANY LTD Versus NURHAQUE HUSSAIN AND ANR A | MS. R D MOZUMDAR | |
| | | <u>STAY MATTERS</u> | | |
| 50 | Tr.P.(C)/75/2023 FIXED | CHAYAIIKA DAS Versus GAUTAM DAS | MR. S SAHU | MR. D GOGOI |
| 51 | Tr.P.(C)/20/2024 FIXED | RAMISA BEGUM @ ROMISA BEGUM AND ANR. Versus ANJUMA BEGUM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | MR S C DAS P BURAGOHAIN MR. C. SHIL |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|--|
| MOTION | | | | |
| 1 | Cont.Cas(C)/419/2024 FIXED | ABUL KALAM AZAD KHAN Versus GAYATRI BHOTTACHARJYA | MR. N ALAM R K MR. A RAHMAN | MR. I BORTHAKUR |
| 2 | Cont.Cas(C)/461/2024 FIXED | SMTI NIRMALA RONGHANGPI Versus JAY SHIVANTI, IAS | MR H TALUKDAR MR. K D SARMA | GA, ASSAM |
| 3 | Cont.Cas(C)/468/2024 FIXED | GUWAHATI ZILLA THALUWA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus KAVITHA PADMANABHAN IPS AND 5 ORS | MR. B D GOSWAMI MR. J M GOGOI | |
| 4 | Cont.Cas(C)/477/2024 | BINA ROY Versus GYANENDRA DEV TRIPATHI | MR. R Deka S I AKAND | |
| 5 | Cont.Cas(C)/478/2024 | SAKLA M.E. MADRASSA Versus BARNALI DEKA | MR. A ALI MR. Y ALI | |
| 6 | Cont.Cas(C)/480/2024 | SALEMA BEGUM Versus MANISH THAKUR | G UDDIN P ADHIKARI MR A K AZAD | |
| 7 | WP(C)/4195/2024 FIXED | SANJIB TAMULI Versus THE STATE OF ASSAM AND 5 ORS | MR. M R LASKAR MR N SARMA | GA, ASSAM |
| 8 | WP(C)/4608/2024 | M/S JATKAPON COOPERTIVE SOCIETY LIMITED Versus THE STATE OF ASSAM AND 6 ORS | MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA | SC, CO OP GA, ASSAM |
| 9 | WP(C)/4612/2024 | ANIL BURAGOHAIN AND 3 ORS Versus THE ELECTION COMMISSION OF INDIA AND 5 ORS | MR. S ISLAM MR A HAWARI MR S GOGOI A R MONDAL | GA, ASSAM SC, ECI |
| 10 | WP(C)/4613/2024 | TILAK CHETRI AND 13 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR B D DAS MR H K SARMA MRS R DEKA MR. H R DAS MR J LOTHIA | GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, P C B A SC, FOREST |
| 11 | WP(C)/4618/2024 | THE ASSAM GRAMIN VIKASH BANK (FORMERLY KNOWN AS LANGPI DEHANGI RURAL BANK) Versus THE STATE OF ASSAM AND 2 ORS | MR. A GOYAL MR. A CHOUDHURY | SC, TAXES |

| | | | | |
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| 12 | WP(C)/4619/2024 | THE ASSAM GRAMIN VIKASH BANK Versus THE STATE OF ASSAM AND 2 ORS | MR. A GOYAL MR. A CHOUDHURY | SC, TAXES |
| 13 | WP(C)/4631/2024 | SHAHNUR ALAM AND ANR Versus THE UNION OF INDIA AND 6 ORS | MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM | GA, ASSAM SC, REVENUE SC, RAILWAY |
| 14 | WP(C)/4638/2024 | HAF LONG WHOLESALE CONSUMERS COOPERATIVE SOCIETY LTD AND 5 ORS Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 9 ORS | MR S BORTHAKUR MR P H KONWAR | SC, CO OP SC, P W D SC, N C HILLS |
| ADMISSION | | | | |
| 15 | Co.Pet./14/2004 FIXED | NUCENT FINANCE LIMITED Versus NATIONAL PLYWOOD INDUSTRIES LTD. | MR.S AGARWAL MRA K NATH MR.R C SANCHATI MR.N ALI | |
| 16 | WP(C)/4557/2017 FIXED | MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS. | MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE | MR.G N SAHEWALLA(Sr.Adv.)(R-3)(R-4) MR. M. MAHANTA, SC, AIIDC, (R-1) MRS.A DEVI(R-1) MR. S CHAMARIA MR.P DEKA(R-3) MR.K DEKA(R-4) MR.A CHETIA(R-3) MR A N SARMAH MR M M ZAMAN MR.G KHANDELIAR-4 MD.ASLAM(R-3) MR.M SAHEWALLA(R-3) |
| WITH | | | | |
| | I.A.(Civil)/2832/2018 in WP(C)/4557/2017 | MANOJ KUMAR and ANR. Versus ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION and 3 ORS. | MR S S SHARMA MS L SHARMA MR. B J MUKHERJEE | MR G N SAHEWALLA MRS. A DEVI MR. G KHANDELIA |
| 17 | WP(C)/1136/2020 FIXED | ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS. | MR. P K DAS MS B DAS | SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I. |
| 18 | WP(C)/3418/2020 FIXED | ASHUTOSH CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS. | MR. K SINGHA MRS. P BARUAH | MR. P KAKATI, SC, WATER RESOURCE DEPARTMENT(R-1 TO 6) SC, BTC SC, WATER RESOURCE |
| 19 | WP(C)/2832/2022 FIXED | ROHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS | MS. N NASRIN MD. I H KHAN MR K ISLAM | GA, ASSAM |
| 20 | WP(C)/5102/2022 FIXED | ABDUL OHAB Versus THE UNION OF INDIA AND 4 ORS. | MR. M U MONDAL MR. A WAHAB MD. I H KHAN MR K ISLAM MR A ALIM SK | GA, ASSAM ASSTT.S.G.I. SC, REVENUE |
| 21 | WP(C)/92/2023 FIXED | THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS. | MR. R BORPUJARI | MR. R P KAKOTI SR. ADV. (r-7) MR. S D PURKAYASTHA (R1- R3) MR. A DEKA (R4, R5) MR A B DEY (r-7) MR. S SUTRADHAR (r-7) DY.S.G.I. SC, IIT |
| 22 | WP(C)/798/2023 FIXED | PRABHAWATI DAS (TELTUPI) Versus THE STATE OF ASSAM AND 5 ORS. | MR. T J MAHANTA MD. S M RAHMAN MR. A BORUA | GA, ASSAM SC, REVENUE |
| 23 | WP(C)/933/2023 FIXED | M/S S B ENTERPRISE Versus THE STATE OF ASSAM AND 9 ORS | MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY | SC, P H E |

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| 24 | WP(C)/1292/2023 | ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS | MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA | MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC |
| 25 | WP(C)/2878/2023 FIXED | MRINAL KANTI DAS AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR J C GAUR MR. U C DAS | GA, ASSAM SC, BTC SC. REVENUE |
| 26 | WP(C)/2927/2023 FIXED | JIYABUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS | MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA | GA, ASSAM SC, REVENUE |
| 27 | WP(C)/4295/2023 FIXED | CHANDRA KUMAR CHAKMA AND 78 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. D K BAGCHI (LEGAL AID COUNSEL) MS P TAMULI | GA, ASSAM MR. A H ALAMGIR (r-8) SC, FOREST |
| 28 | WP(C)/5731/2023 FIXED | KAMALESWAR NATH Versus THE STATE OF ASSAM AND 5 ORS. | DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN | GA, ASSAM SC, REVENUE |
| 29 | WITH WP(C)/5706/2023 | HEMA RAM NATH @ HEM NATH Versus THE STATE OF ASSAM AND 5 ORS. | DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN | GA, ASSAM SC, REVENUE |
| 30 | WITH WP(C)/5711/2023 | BALORAM NATH Versus THE STATE OF ASSAM AND 5 ORS. | MR. P P BARUAH MRS. S BORPATRA GOHAIN MRS. S BORPATRA GOHAIN | GA, ASSAM SC, REVENUE |
| 31 | WITH WP(C)/5732/2023 | SUMITRA BHATTA Versus THE STATE OF ASSAM AND 5 ORS. | DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN | GA, ASSAM SC, REVENUE |
| 32 | WP(C)/6812/2023 FIXED | MONTOSH PAUL Versus THE UNION OF INDIA AND 7 ORS | MR. R P SARMAH MR. D DOLEY | DR. B AHMED (r-8) GA, ASSAM MR. K K PARASAR (r-1) MR A U AHMED (r-8) MS. H SARMA (r-8) DY.S.G.I. |
| 33 | WP(C)/287/2024 FIXED | JAHIDUL ISLAM MULLAH Versus THE STATE OF ASSAM AND 7 ORS | MD. S Z B AKLAS MR. A M S MAZUMDER | GA, ASSAM MR. M HUSSAIN(R-5,6) MR. M HUSSAIN(R-5,6) MR. A Z AHMED(R-5,6) MR. A Z AHMED(R-5,6) SC. REVENUE |
| 34 | WP(C)/1720/2024 FIXED | MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS | MS. K JAIN | MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE |
| 35 | WP(C)/1942/2024 CAVT. NO.02132/024, FIXED | BHARAT SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 11 ORS | MR. R BARUAH MR. N M DUTTA | GA, ASSAM MR H GUPTA MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST |
| 36 | WP(C)/2244/2024 FIXED | MOTALEB BHUYAN Versus THE STATE OF ASSAM AND 3 ORS | DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA | SC, FINANCE AND TAXATION |
| 37 | WP(C)/2695/2024 FIXED | KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) Versus THE STATE OF ASSAM AND 3 ORS | MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA | SC, FINANCE AND TAXATION |

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| 38 | WP(C)/3289/2024 FIXED | Prashant Borah Versus THE UNION OF INDIA | MR. A K GUPTA MR K J SAIKIA | SC, GST DY.S.G.I. |
| 39 | WP(C)/3329/2024 FIXED | SAI TRADE AND AGENCIES Versus THE STATE OF ASSAM AND 3 ORS. | MR. A GOYAL MR. A CHOUDHURY | SC, TAXES |
| 40 | WP(C)/3392/2024 FIXED | TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. N BARUAH | SC, FINANCE AND TAXATION |
| 41 | WP(C)/3393/2024 FIXED | TNS EXPRESS PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. N BARUAH | SC, FINANCE AND TAXATION |
| 42 | WP(C)/3417/2024 FIXED | TNS EXPRESS PVT. LTD. AND ANR Versus THE STATE OF ASSAM AND 2 ORS. | MR. K N CHOUDHURY MR. N BARUAH | SC, FINANCE AND TAXATION |
| 43 | WP(C)/3524/2024 FIXED | SANJAY BHAGAT AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS | MS M HAZARIKA MS. S NEWAR | GA, ASSAM SC, REVENUE SC, K A A C |
| 44 | WP(C)/3608/2024 FIXED | M/S RANA CONSTRUCTION AND ENGINEERING PVT LTD Versus THE UNION OF INDIA AND 8 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. M DAS | MR. P K ROY(R-2 TO 8) MR. S K CHAKRABORTY(R-2 TO 8) MRS. A CHAKRABORTY(R-2 TO 8) MS. M DUTTA(R-2 TO 8) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM SC, F C I |
| 45 | WP(C)/3669/2024 FIXED AT 10:30 AM | SURENDRA PRASAD SINGH @ SURENDRA PRASAD SINHA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL | SC, PWD |
| 46 | WP(C)/3683/2024 FIXED | M/S C ZAR TECHNOLOGIES AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. A K GUPTA MR. R S MISHRA MS M NIROLA | SC, FINANCE AND TAXATION |
| 47 | WP(C)/4310/2024 FIXED | MONUJ HASNU @ MANOJ HASNU Versus THE STATE OF ASSAM AND 7 ORS | MR. M P CHOUDHURY MR. S BATHARI | SC, NHIDC SC, REVENUE SC, K A A C |

ORDERS

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| 48 | WP(C)/320/2014 PART-HEARD, FIXED | BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS | MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY | MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM |
| 49 | Cont.Cas(C)/279/2023 FIXED | ROTON HOJAI AND 28 ORS. Versus DEBANON DAULAGUPU AND 5 ORS. | MR. B BARUAH MRS. S D DEKA | MR D KALITA(R-7) MR D KALITA(R-7) MR R M DAS (R-1) MR. D NATH(R-5) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1) |
| 50 | WITH Cont.Cas(C)/280/2023 | RONESH THAOSEN AND 44 ORS. Versus DEBANON DAULAGUPU AND 5 ORS. | MR. B BARUAH MRS. S D DEKA | MR D KALITA(R-2) MR R M DAS (R-1) MR. C SHARMA (R-1) D JAIN (R-1) P. NAIDING (R-1) |
| 51 | Cont.Cas(C)/358/2024 FIXED | SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA | MR. N ALAM R K MR. A RAHMAN | MR. R R Gogoi SC, P H E |

HEARING

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|---|--------------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2646/2024 | SHARIFUL ISLAM Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MS. T HAZARIKA MD R ISLAM MD IMRAN | PP, ASSAM |
| 2 | Bail Appln./2717/2024 | KHUSHDEEP BANSAL Versus THE STATE OF ASSAM | MR. D DAS SR. ADV MR J BORAH MR. I DAS MS S SHARMA | PP, ASSAM |
| 3 | Bail Appln./2719/2024 | SRI SAIFUL ISLAM Versus THE STATE OF ASSAM | MR. T DEURI MR D S DEKA MS A DAS | PP, ASSAM |
| 4 | Bail Appln./2721/2024 | NASIR ALI @ NASIR HUSSAIN AND ANR Versus THE STATE OF ASSAM | MR. S MUNIR | PP, ASSAM |
| 5 | Bail Appln./2724/2024 | KAMALA KANTA KULI AND ANR Versus THE STATE OF ASSAM | MR A KHANIKAR R L CHUTIA | PP, ASSAM |
| MOTION | | | | |
| 6 | Crl.Pet./937/2024 B/O | FARUK AHMED BARBHUIYA Versus THE STATE OF ASSAM | MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED | PP, ASSAM |
| 7 | AB/2403/2024 | NARAHARI PATHAK Versus THE STATE OF ASSAM AND ANR. | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| ADMISSION | | | | |
| 8 | Crl.Pet./1154/2018 B/O | SAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR S M T CHISTIE MR. S BORA MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA | MR. S K DAS PP, ASSAM |

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| 9 | Crl.Rev.P./59/2023 WITH LCR 1 FILE(SCANNED COPY) | PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR | MR. D C KALITA MR. B K BHAGAWATI | MR. N J DUTTA (R1) MR N AHMED (R1) MR G P CHETIA (R1) MR. M M ZAMAN (R1) MR A BASUMATARY (R1) PP, ASSAM (R2) |
| | WITH I.A.(Crl.)/90/2023 in Crl.Rev.P./59/2023 | PRANJAL JYOTI BARMAN Versus DHARITRI DAS AND ANR | MR. D C KALITA MR. B K BHAGAWATI | PP, ASSAM |
| 10 | Crl.Pet./486/2023 WITH LCR 1 FILE | RAHUL DEY SARKAR Versus ROHIT KUMAR MORE | MR B CHANDA | MR. R HUSSAIN MR. A A AHMED F. SHAHIN |
| 11 | Crl.Pet./585/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED | RUPJYOTI MEDHI Versus ASIF REZA ALI AND ANR | MR. M ALI MR. R ISLAM MR J. ISLAM H R KHAN | MR. K DAS (R-1) SHAHJAHAN ALI (R-1) PP, ASSAM |
| 12 | Crl.Pet./1200/2023 | ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA | MR. B CHAKRAVARTY (R-2,3) MS. A LALA (R-2,3) PP, ASSAM |
| | WITH I.A.(Crl.)/1094/2023 in Crl.Pet./1200/2023 | ANWAR UDDIN BARBHUIYA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. | MS. R CHOUDHURY MS B HAZARIKA | PP, ASSAM |
| 13 | Crl.Rev.P./261/2024 FIXED | DR. BISWAJIT SURAJ MALAKAR Versus SMT. SMRITILEKHA KAKOTY | MR P KATAKI MR S P DAS MS C BORA MS. S BAISHYA | MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY |
| 14 | Crl.Pet./566/2024 FIXED | SURUZ ZAMAN BEN AKLAS Versus THE STATE OF ASSAM AND ANR | MR. J I BORBHUIYA MR. M HOSSAIN MR. L MOHAN | MR. S MUNIR(R-2) MR. A AWAL(R-2) MR. S RANA(R-2) MR. A.H. MONDAL(R-2) PP, ASSAM |
| 15 | Crl.Pet./701/2024 FIXED | NANDAN MAZUMDER Versus SHILPI MAZUMDER | MR F Z MAZUMDER | MR. S C BISWAS MR. P S BISWAS MS. R DEVI |
| <u>BAIL HEARING (BA)</u> | | | | |
| 16 | Bail Appln./3987/2023 WITH CASE RECORD(SCANNED COPY) | SARJU CHETRY AND ANR Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 17 | Bail Appln./4088/2023 WITH CASE RECORD(SCANNED COPY) | LENMINTHANG KIPGEN AND 2 ORS Versus THE UNION OF INDIA | MR. C K NATH MR. S MUNIR | SC, DRI |
| 18 | Bail Appln./4208/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | MOTIBAR BHUYAN Versus THE STATE OF ASSAM | MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL | PP, ASSAM |
| 19 | Bail Appln./114/2024 WITH SCANNED COPY OF LCR. | KIYEKA AYEMI Versus THE STATE OF ASSAM | MR. S MUNIR MR R AKHTAR | PP, ASSAM |
| 20 | Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY) | CHANDRA JOY JAMATIA Versus THE UNION OF INDIA | MR. M AHMED MD I H LASKAR | SC, DRI |
| 21 | Bail Appln./998/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | RAJU DAS Versus THE STATE OF ASSAM | MR U S BORGHAIN | PP, ASSAM |
| 22 | Bail Appln./1362/2024 WITH SCANNED COPY OF CASE RECORD. | JITEN BARMAN Versus THE STATE OF ASSAM AND ANR. | MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA | PP, ASSAM |
| 23 | Bail Appln./1574/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | MD MUSTAKIM @ MD. MUSTKIM Versus THE STATE OF ASSAM | MR. S A AHMED MR. F A AHMED A. KHANAM | PP, ASSAM |

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| 24 | Bail Appln./1684/2024 | MD. JOHIRUL HOQUE Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR M HOQUE | PP, ASSAM |
| 25 | Bail Appln./1848/2024 | KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR S H SIKDAR MD R ISLAM MD IMRAN | DY.S.G.I. |
| 26 | Bail Appln./2032/2024 | AMIT GOPE AND ANR Versus THE UNION OF INDIA | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | SC, NCB |
| 27 | Bail Appln./2053/2024 | RAJIB PEGU Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M K NEOG | PP, ASSAM |
| 28 | Bail Appln./2054/2024 | JAYANTA PATIR AND ANR Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M K NEOG | PP, ASSAM |
| 29 | Bail Appln./2068/2024 WITH CASE RECORD(SCANNED COPY) | AYNAL HOQUE Versus THE STATE OF ASSAM | MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN | PP, ASSAM |
| 30 | Bail Appln./2071/2024 B/O | SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM | MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA | PP, ASSAM |
| 31 | Bail Appln./2076/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM | MR F HAQUE MR. S K M ALOMGIR MR A ISLAM | PP, ASSAM |
| 32 | Bail Appln./2081/2024 | SONU Versus STATE OF ASSAM | MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA | PP, ASSAM |
| 33 | Bail Appln./2102/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RIASUL AHMED @ ROSIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | MS B CHOUDHURY, AMICUS CURIAE PP, ASSAM |
| 34 | Bail Appln./2201/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | MOFIJUR HOQUE @ MOFIDUL HOQUE Versus THE STATE OF ASSAM AND ANR | MR. M KHAN MS J AKTAR K MAINUDDIN | PP, ASSAM |
| 35 | Bail Appln./2244/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | HAMIDA BEGUM Versus THE STATE OF ASSAM | MISS. M DAS MD. S ISLAM MR. M DEKA | PP, ASSAM |
| 36 | Bail Appln./2325/2024 WITH SCANNED COPY OF CASE RECORD. | RAJIB DEBNATH Versus THE STATE OF ASSAM AND ANR | MR P KATAKI MRS R BEGUM MS. A LALA | PP, ASSAM |
| 37 | Bail Appln./2329/2024 WITH SCANNED COPY OF CASE RECORD. | DEBEN KALITA Versus THE STATE OF ASSAM AND ANR | MR. R SARMA A H CHOUDHURY | PP, ASSAM |
| 38 | Bail Appln./2467/2024 FIXED | ABDUL GONI @ USMAN GONI Versus THE STATE OF ASSAM AND ANR | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 39 | Bail Appln./2526/2024 FIXED | MD. SAYED ALI Versus THE STATE OF ASSAM | MR. U K BARMAN MD N ABED MR H ALI MR. R KONWAR | MR S M ABDULLAH P(INFORMANT) MS F HUSSAIN(INFORMANT) MR. S RAHMAN(INFORMANT) MD R ISLAM(INFORMANT) PP, ASSAM |
| BAIL HEARING | | | | |
| 40 | AB/1120/2024 | TAPAN SIKDAR Versus THE STATE OF ASSAM | MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN | PP, ASSAM |

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| 41 | AB/1192/2024 | AHMED ALI @ AHMOT ALI Versus THE STATE OF ASSAM AND ANR | MD K RAHMAN | PP, ASSAM |
| 42 | AB/1280/2024 FIXED | MD. NAJARUL ALI AND ANR. Versus THE STATE OF ASSAM | MR. P KATAKI MRS R BEGUM MS. A LALA | PP, ASSAM |
| 43 | AB/1440/2024 | IFTIKAR RAHMAN @ IFTAKAR RAHMAN Versus THE UNION OF INDIA | MR G U AHMED MR. P P DUTTA MR. R ISLAM | SC, NCB |
| 44 | AB/1777/2024 | CHAKEDUL HAQUE Versus THE NARCOTICS CONTROL BUREAU (NCB) | MR I HAQUE | SC, NCB |
| 45 | AB/1954/2024 FIXED | BHADRESWAR NARAH Versus THE STATE OF ASSAM AND ANR. | MR G PEGU MR. N ANAND | MR. P N GOSWAMI PP, ASSAM SC, EXCISE DEPTT. |
| 46 | AB/1996/2024 | ANOWAR HOSEN @ ANOWAR ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 47 | AB/2084/2024 FIXED | SRI GANGLAB BRAHMA Versus THE STATE OF ASSAM | MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS | PP, ASSAM |
| 48 | AB/2111/2024 FIXED | JAYANTA JYOTI SARMA Versus THE STATE OF ASSAM | MR. N K KALITA MR. R D BHUYAN MS. U DEKA MR H DAS MS D BORAH | PP, ASSAM |
| ORDERS | | | | |
| 49 | Crl.A./137/2023 WITH OFFICE NOTE, FIXED | PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI | MR. K D CHETRI MS R BARUAH | |
| | WITH Crl.L.P./49/2022 in Crl.A./137/2023 | PALLAV KR. SHARMA Versus PURNIMA BORKAKOTI | MR. K D CHETRI MS R BARUAH | |
| 50 | Crl.L.P./33/2024 in Crl.A./5084/2024 | AMIT SAHARIA Versus PRIYANKA DHANUKA | MR D K BORDOLOI MR. S P CHITTAWAT | |
| | WITH Crl.A./5084/2024 (Filing Number) | AMIT SAHARIA Versus PRIYANKA DHANUKA | MR D K BORDOLOI MR. S P CHITTAWAT | |
| 51 | I.A.(Crl.)/630/2024 WITH LCR 5 FILES in Crl.A./143/2024 | ALAL UDDIN, Versus THE STATE OF ASSAM. AND ANR | MR. B BARUAH | PP, ASSAM |
| | WITH Crl.A./143/2024 | ALAL UDDIN Versus THE STATE OF ASSAM. | MR. B BARUAH MRS. S D DEKA MR U RONGPI | PP, ASSAM |
| 52 | I.A.(Crl.)/834/2024 in Crl.Rev.P./525/2023 | SMT. PHUL BORDOLOI SARMA Versus THE STATE OF ASSAM AND ANR | MR. M K DAS MR. M K DAS B. CHETRY | DR. N DEKA MS P CHAKRABORTY MS N MANSURI PP, ASSAM |
| | WITH Crl.Rev.P./525/2023 | DIGANTA SARMA Versus THE STATE OF ASSAM AND ANR | DR. N DEKA MS P CHAKRABORTY MS N MANSURI | MR. M K DAS (R-2) MS. B CHETRY (R-2) PP, ASSAM |
| 53 | Crl.Pet./893/2024 FIXED | SUBRATA SARKAR @ PANKAJ SARKAR Versus THE STATE OF ASSAM AND ANR | MR. A ALAM MR B M DEKA MR. M ALAM S A CHOWDHURY MR. Z H BORA | PP, ASSAM |

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| 54 | I.A.(Civil)/1584/2024 in W.P.(CrI.)/6/2024 | DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION | MR N Z LOTH | SPL. PP, C.B.I. |
| | WITH W.P.(CrI.)/6/2024 | DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION | MR N Z LOTH | SC, CBI |
| | WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024 | DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION | MR N Z LOTH | SC, CBI |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
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| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

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[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH-I]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|---|
| ADMISSION | | | | |
| 1 | CRP(IO)/220/2018 | AJIT KR ROY SARKAR Versus APURBA KR ROY AND 7 ORS. | MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA | MR G P BHOWMIK MRS. M HORE MS M KALITA |
| 2 | CRP(IO)/39/2022 | DIPJYOTI SAHARIA AND ANR Versus PURABI MEDHI AND 5 ORS | MR. T ISLAM MR. D MAZUMDAR MS K DAS | MR. R DE (r-6) |
| 3 | WITH CRP(IO)/40/2022 | DIPJYOTI SAHARIA AND ANR Versus MANORAMA MEDHI AND 5 ORS | MR. T ISLAM MR. D MAZUMDAR MS K DAS | MR. R DE (r-6) |
| 4 | CRP/106/2022 | ON THE DEATH OF AKHTAR KHAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS. | MR. N ALAM MR K JAIN MR. J HUSSAIN | MR P DEKA (R3) MR. D SAUD (R3) MR. B BORAH (R3) SC, GMC |
| 5 | CRP/119/2022 | MUST. ZEBIN RAHMAN Versus ON THE DEATH OF DHARMESWAR DEKA, HIS LEGAL HEIRS SMT DIPALI DEKA | MR. D C C PHUKAN | MR G J SAIKIA |
| 6 | CRP(IO)/297/2023 | HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR | MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA | MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2) |
| 7 | WITH CRP(IO)/267/2023 | HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS | MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA | MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) |
| 8 | MACApp./147/2024 | ORIENTAL INSURANCE COMPANY LIMITED Versus NIRADA DAS AND 5 ORS | MS. N MODI MR SISHIR DUTTA MR. C SHARMA | U MUDIAR |
| | WITH I.A.(Civil)/1061/2024 in MACApp./147/2024 | ORIENTAL INSURANCE COMPANY LIMITED Versus NIRADA DAS AND 5 ORS | MS. N MODI MR SISHIR DUTTA MR. C SHARMA | U MUDIAR |

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|----|--|--|--|---|
| 9 | MACApp./340/2024 | NATIONAL INSURANCE COMPANY LTD. Versus BHARATI CHETIA AND 5 ORS. E | MRS L SHARMA MR. K K BHATTA | MR G ALAM MR. H ROHMAN MR. D NAG |
| | WITH I.A.(Civil)/2038/2024 in MACApp./340/2024 | NATIONAL INSURANCE COMPANY LTD. Versus BHARATI CHETIA AND 5 ORS. E | MRS L SHARMA MR. K K BHATTA | MR G ALAM MR. H ROHMAN MR. D NAG |
| | WITH I.A.(Civil)/2039/2024 in MACApp./340/2024 | NATIONAL INSURANCE COMPANY LTD. Versus BHARATI CHETIA AND 5 ORS. E | MRS L SHARMA MR. K K BHATTA | MR G ALAM MR. H ROHMAN MR. D NAG |
| 10 | MACApp./365/2024 | GOPAL BORA Versus RELIANCE GENERAL INSURANCE CO LTD AND 2 ORS (F) | MR. A R AGARWALA MR ADITYA AGARWALA MS. R LAILA MD. K ALI | MR. A J SAIKIA(R-1) MR. S. PEGU(R-1) |
| 11 | MACApp./375/2024 | ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E | MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS | MR B DEORI (r-2,3) |
| | WITH I.A.(Civil)/2265/2024 in MACApp./375/2024 | ORIENTAL INSURANCE CO. LTD Versus SIMA DEY @ SIMA NAG AND 2 ORS. E | MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS | |
| 12 | MACApp./405/2024 | ORIENTAL INSURANCE CO LTD Versus SEWALI KONWAR LAHON AND 3 ORS F | MR SISHIR DUTTA MS. M CHOUDHURY | MR. N M DAS |
| | WITH I.A.(Civil)/2452/2024 in MACApp./405/2024 | ORIENTAL INSURANCE CO LTD Versus SEWALI KONWAR LAHON AND 3 ORS F | MR SISHIR DUTTA MS. M CHOUDHURY MR. N M DAS | |
| 13 | MACApp./421/2024 | SIKHA RANI DAS AND 4 ORS Versus JIYABUL HUSSAIN MAZUMDER AND 2 ORS F | MR. M TALUKDAR | M CHETIA (R3) |
| 14 | MACApp./459/2024 | ANANDA PANDIT @ ANANDA KUMAR PANDIT Versus FUTURE GENERAL INSURANCE COMPANY LTD | MR. A R AGARWALA MR ADITYA AGARWALA | |
| 15 | MACApp./460/2024 | SWARNA DEKA @ BORDOLOI AND ANR Versus HDFC ERGO GEN. INSURANCE CO. LTD AND 2 ORS | MR. A R AGARWALA MR ADITYA AGARWALA | |
| 16 | MACApp./461/2024 | UNITED INDIA INSURANCE CO LTD Versus SIMA DAS ANR | MR. A J SAIKIA M CHETIA MR. S. PEGU | |
| | WITH I.A.(Civil)/2737/2024 in MACApp./461/2024 | UNITED INDIA INSURANCE CO LTD Versus SIMA DAS ANR | MR. A J SAIKIA M CHETIA MR. S. PEGU | |
| 17 | MACApp./462/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus BHABANI SENARPI AND 3 ORS | MR. K K BHATTA | |
| | WITH I.A.(Civil)/2752/2024 in MACApp./462/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus BHABANI SENARPI AND 3 ORS | MR. K K BHATTA | |
| 18 | MACApp./463/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus GITA PURKAYASTHA | MR. K K BHATTA | |
| | WITH I.A.(Civil)/2758/2024 in MACApp./463/2024 | UNITED INDIA INSURANCE COMPANY LTD Versus GITA PURKAYASTHA | MR. K K BHATTA | |
| 19 | MACApp./464/2024 | MWINAKIWARAY AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS | MR. A HUSSAIN MR. K M HASSAN | |

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| 20 | MACApp./465/2024 | THE NATIONAL INSURANCE COMPANY LTD Versus AKON NEOG AND 4 ORS | MR. P J BARMAN MS P PHUKAN | |
| <u>ORDERS</u> | | | | |
| 21 | CRP/149/2013 | JANMAJIT ROY and ANR. Versus NILOTPOL CHAKRABORTY and ANR. | MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR MR. T U LASKAR | MR.S P CHOUDHURYR-1 MR.R DHAR(R-1) |
| 22 | MACApp./161/2014 WITH LCR | SHASHANKA PAUL @ SOCHANTA PAL Versus ORIENTAL INSURANCE CO. LTD | MR. U DUTTA MR A B DEY | MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA MS M GAZLOO |
| 23 | CRP(IO)/311/2019 | AMLAN SAIKIA Versus LALITA DAS AND 3 ORS. | MR R SENSUA MR S DAS | MR. M TALUKDAR MR G SAIKIA (r-2) MS. M TALUKDAR |
| 24 | I.A.(Civil)/2317/2019 in CRP/9154/2019 | RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS | MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN | MR S SARMA MR S SARMA |
| | WITH CRP/9154/2019 (Filing Number) | RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F) | | |
| 25 | Tr.P.(C)./3/2022 | SMTI RUBI DEVI Versus HIRESWAS DAS | MR. P SAIKIA (LEGAL AID COUNSEL) | |
| 26 | CRP(IO)/15/2022 WITH LCR(SCANNED COPY) | HATEM ALI AND 3 ORS. Versus ATAB ALI | MR. S P ROY MS S DAS MR M DEB | |
| 27 | CRP/120/2022 | SAIRA BEGUM AND ORS Versus JOINUL HUSSAIN LASKAR AND 18 ORS. | MD. A SAHAD DIPALI DEVI MR. M H ALI | MR. N H BARBHUIYA (r-1 to 6) MS N J BEGUM (r-1 to 6) |
| 28 | CRP(IO)/303/2022 | HELAL AHMED Versus AFTAB HUSSAIN AND ANR | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK | |
| 29 | CRP/21/2023 | ABANI KUMAR SARMA Versus MADAN BAISHYA AND 2 ORS | MR. R SARMA MS. J TAMULI | MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS |
| | WITH I.A.(Civil)/1677/2023 in CRP/21/2023 | ABANI KUMAR SARMA Versus MADAN BAISHYA AND 2 ORS | MR. R SARMA | MR. D K NATH |
| 30 | Tr.P.(C)./23/2023 B/O | SMTI USMA SULTANA Versus FAKAR UDDIN AHMED | MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL | MR S HOQUE |
| 31 | MC/38/2023 in CRP/349/2014 (D/O), B/O in CRP/349/2014 | GAURI SHANKAR SHARMA, Versus ROOP CHAND KUCHERIA and 9 ORS | MR S S SHARMA MR. B J MUKHERJEE MR. H BURAGOHAIN | MR. R C SANCHETI |
| 32 | CRP/55/2023 | SMT. RUMA (DEB) DAS AND 2 ORS Versus SMT. ANJALI DAS AND 6 ORS | MR. U N CHATTRY MS A GOGOI MR. O LASKAR | MR. M DUTTA (R-1 to 3) MS S DEV (R-1 to 3) |
| 33 | CRP(IO)/103/2023 | RAJAT KARMAKAR Versus VIJAY KUMAR VERMA | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA | MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR |
| 34 | CRP/115/2023 | AJIJUL HOQUE AND ANR Versus MUJAFAR ALI AND 5 ORS | MR. A.I. AHMED MS B DEVI MR P SAH | MR. J ABBAS (r-1 to 6) MR M HANDIQUE (r-1 to 6) MD I HUSSAIN AL AMEEN (r-1 to 6) |

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| 35 | CRP(IO)/150/2023 | ABDUL MALIK Versus SAHADEV RAM NAMASUDRA AND ANR | MR. D HUSSAIN MD E AHMED MR. R A CHOUDHURY MR. R A MAZUMDER MR M ISLAM | MR. N H MAZARBHUIYAN (r-2.1) MS. L WAJEEDA (r-2.1) MR. M H SAIKIA (r-2.1) MR R I BHUYAN (r-2.1) |
| 36 | CRP/160/2023 | PURNA KAFLE AND ANR. Versus RAMLAL CHOUDHAN AND 3 ORS | MR D MAHANTA MR T GOGOI | MR. B J MUKHERJEE (r-1,2) MR. H BURAGOHAIN (r-1,2) |
| 37 | CRP/180/2023 | MUSST RAIHANA BEGUM Versus MD. ABDUL JABBAR | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA | MR M H AHMED (r-1) I AMIN (r-1) |
| 38 | CRP/188/2023 WITH LCR | ANGURA BEGUM @ ANGURA BEWA AND 4 ORS. Versus MD. ABDUL WAHAB AND ANR | MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM | MR. B D DEKA (R-2) MR. M DAS(R-2) N CHAUDHURY(R-2) MR A BHATRA(R-2) MR A DEKA(R-2) |
| 39 | CRP(IO)/324/2023 | BHAGABAN DAS Versus DEBAJYOTI SAIKIA AND ANR. | MR. K N CHOUDHURY MR. A DHAR MISS. R R KAKATI MISS S ROY | MR. R K BHUYAN (R-1,2) MR. M KASHYAP (R-1,2) |
| 40 | CRP(IO)/159/2024 WITH LCR | LEKHA DAS Versus DHAN CHOUDHURY AND ANR | MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI | MR. A DHAR(R-1,2) MD F FARIDI(R-1,2) |
| 41 | MACApp./240/2024 CAVT. NO.03712/024, | RABIA KHATUN @ RABIYA KHATUN AND ANR. Versus HAMIDA SIKDAR AND 4 ORS. | MR. B K SEN MR F HAQUE | MR A HUSSAIN MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR |
| 42 | CRP(IO)/246/2024 WITH LCR | BISWAJIT DEWRI Versus BARNALI BORDOLOI | MR. K BORUAH MR. M ALAM MS. P BORAH | |
| 43 | I.A.(Civil)/2731/2024 in MACApp./10263/2024 | NATIONAL INSURANCE COMPANY LTD Versus JAMAL ISLAM AND 4 ORS | MR T KALITA MR. A KAKATI | |
| | WITH MACApp./10263/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus JAMAL ISLAM AND 4 ORS F | MR. A KAKATI | |
| | WITH I.A.(Civil)/10265/2024 (Filing Number) | NATIONAL INSURANCE COMPANY LTD Versus JAMAL ISLAM AND 4 ORS F | MR. A KAKATI | |
| 44 | I.A.(Civil)/2732/2024 in MACApp./6052/2024 | THE MANAGING DIRECTOR, ASTC AND 3 ORS Versus KABYASRI BORCHETIA KALITA AND 2 ORS | MR. G C BORAH | |
| | WITH MACApp./6052/2024 (Filing Number) | THE MANAGING DIRECTOR, ASTC AND 3 ORS Versus KABYASRI BORCHETIA KALITA AND 2 ORS A | MR. G C BORAH | |
| 45 | I.A.(Civil)/2739/2024 in MACApp./10205/2024 | THE NATIONAL INSURANCE COMPANY LTD Versus UTPAL DUTTA AND 2 ORS | MR. P J BARMAN MS R TADO | |
| | WITH MACApp./10205/2024 (Filing Number) | THE NATIONAL INSURANCE COMPANY LTD Versus UTPAL DUTTA AND 2 ORS B | MR. P J BARMAN | |
| 46 | I.A.(Civil)/2746/2024 in MACApp./8813/2024 | RELIANCE GENERAL INSURANCE CO LTD Versus ILAMUDDIN ALI AND ANR | MR. K K BHATTA | |

WITH
[MACApp./8813/2024](#)
(Filing Number)

RELIANCE GENERAL INSURANCE CO LTD MR. K K BHATTA
Versus
ILAMUDDIN ALI AND ANR A

WITH
[I.A.\(Civil\)/8814/2024](#)
(Filing Number)

RELIANCE GENERAL INSURANCE CO LTD MR. K K BHATTA
Versus
ILAMUDDIN ALI AND ANR A

WITH
[I.A.\(Civil\)/8816/2024](#)
(Filing Number)

RELIANCE GENERAL INSURANCE CO LTD MR. K K BHATTA
Versus
ILAMUDDIN ALI AND ANR A

47 [I.A.\(Civil\)/2748/2024](#)
in [MACApp./9053/2024](#)

THE ORIENTAL INSURANCE COMPANY MR. J KALITA
LTD
Versus
HARIMON BISWAS AND 2 ORS

WITH
[MACApp./9053/2024](#)
(Filing Number)

THE ORIENTAL INSURANCE COMPANY MR. J KALITA
LTD
Versus
HARIMON BISWAS AND 2 ORS F

WITH
[I.A.\(Civil\)/10302/2024](#)
(Filing Number)

THE ORIENTAL INSURANCE COMPANY MR. J KALITA
LTD
Versus
HARIMON BISWAS AND 2 ORS F

STAY MATTERS

48 [Tr.P.\(C\)./47/2023](#)

KANIKA SINHA AND 4 ORS
Versus
SUDHA RABHA AND 4 ORS

DR G J SHARMA
MS U DAS

MR. S DUTTA (R-5)
MR. R C PAUL (R-3)
MS S MOCHAHARI (R-5)
MR. S DUTTA (R-5)
MR S DUTTA (R-5)

49 [CRP\(IO\)/142/2023](#)

GOUR SUNDAR CHANDA
Versus
SMT. PURNIMA DEB

MR. S K GHOSH
MS F AHMED

MR. S D PURKAYASTHA
MS S.S.BORA

50 [CRP\(IO\)/151/2023](#)

MAYA SAHA
Versus
ABANI KUMAR DAS AND 2 ORS.

MR. S. DEY
MR. R SARMA
MR D HAZARIKA
MR A HUSSAIN

MR. R BARUAH (R-1)
MR. A IKBAL (R-1)
MS. M NATH (R-1)

51 [CRP\(IO\)/167/2023](#)

DR. SAMS UDDIN
Versus
SIRAJUL HAQUE MAJUMDAR AND 2 ORS.

MS. R CHOUDHURY

MR. L R MAZUMDER (R-1,2)
MR. A ISLAM (R-1,2)

52 [CRP\(IO\)/223/2023](#)

PRADIP CHAKRABORTY AND 4 ORS
Versus
SUJIT SHARMA AND 3 ORS

MR. S P CHOUDHURY
MS B DEVI
MR. S. J. SARKAR

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION
AND HEARING MATTERS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|--|--|
| ORDER NO STEPS | | | |
| 1 WP(C)/3255/2021 | BIPASA SOMIM ALOM Versus THE UNION OF INDIA AND 6 ORS. | MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED | GA, ASSAM MRS. R DEVI MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) ASSTT.S.G.I. |
| 2 WP(C)/3588/2023 ARISING OUT OF 500(AP)2022 | YUKNYA BUI Versus THE NATIONAL HYDRO POWER CORPORATION , NHPC AND 3 ORS. | MR. T PERTIN M PERIN | |
| ADMISSION | | | |
| 3 WP(C)/2300/2015 | ON THE DEATH OF TEZPAL MINDA HIS LEGAL HEIRS SMT. SHAKUNTALA MINDA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR.L TALUKDAR MRC KALITA MR.M DAS | MR.S CHAMARIA(R1-5) SC, INDUSTRIES |
| 4 WP(C)/2362/2015 | GHILAMARA SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 2 ORS. | MR.R C SAIKIA MR.P KHATANIAR MS.B BARUAH MS.KAKALI SAIKIA MS.KARABI SAIKIA | GA, ASSAM |
| 5 WP(C)/6840/2015 FIXED | HADIM JIGDONG KACHARI Versus THE STATE OF ASSAM and 3 ORS | MR.P K DAS MD.A KHAN MRN J DAS MR.A CHOUDHURY MR.R ALI | GA, ASSAM |
| 6 WP(C)/794/2017 | ABDUS SATTAR Versus THE STATE OF ASSAM and 8 ORS. | MS.M TALUKDAR MR.M R KHANDAKAR | GA, ASSAMR 1,2,5 TO 9 SC, PERSONNEL DEPT.(R 4) SC, FINANCE(R 3) |
| 7 WP(C)/906/2017 | PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS. | MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR | GA, ASSAM |
| 8 WP(C)/1350/2017 | ABDUL AHAD CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS. | MS.B CHOUDHURY MR.S D PURAKAYATHA MR.U CHOUDHURY | GA, ASSAM |

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| 9 | WP(C)/7910/2017 FIXED | JAYA DAS Versus INDIAN OVERSEAS BANK and 3 ORS. | MR.Z HUSSAIN MS.P BARMAN MRSB B AHMED | MR.P C GOSWAMI SC, I O B |
| 10 | WP(C)/546/2019 | AKLA ORANG AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS. | MR D C K HAZARIKA MS J KALITA | GA, ASSAM MR. A GANGULY (R7) MR. A DUTTA (R7) MR. A DHANUKA (R7) SC, REVENUE |
| 11 | WP(C)/596/2019 | M.B.F. BRICK FIELD (MBF) AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS. | MR. A SATTAR MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK | MR D MAZUMDER GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB |
| 12 | WP(C)/989/2019 | CHAJIMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS. | MR. R GOSWAMI MS. P. KALITA MS. R DEVI MS. U BHATTACHARYYA | SC, PNRD GA, ASSAM SC, ECA |
| 13 | WP(C)/1220/2019 | MONO PODDAR @ MONORANJAN PODDAR AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. B BARUAH MS P BATHARI MR. C BARUAH | GA, ASSAM SC, REVENUE SC, FOREST |
| 14 | WP(C)/1224/2019 | BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus THE STATE OF ASSAM AND ANR. | MR. T J MAHANTA MR. P P DUTTA MR T GOGOI | GA, ASSAM |
| 15 | WP(C)/6268/2019 FIXED | RAJSHEKHAR SAHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA | MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA |
| 16 | WP(C)/7604/2019 | HEMA GOGOI Versus THE STATE OF ASSAM AND 3 ORS. | MR. B D KONWAR SR. ADV. MR. R KALITA MS. M K BROWN | GA, ASSAM |
| 17 | WP(C)/7623/2019 | IDRISH ALI AND 35 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. R ALI MR. A M KHAN | GA, ASSAM SC, REVENUE |
| 18 | WP(C)/7681/2019 | RABIRAM BORO AND 85 ORS. Versus THE POWER GRID CORPORATION OF INDIA AND 4 ORS. | MR. A KHAN MR. A K BARUAH MR. D BORA | MR. N C DAS MR. P S DEKA (SC, REVENUE DEPT.(R-3)) MR. M KHATANIAR (SC, BTC (R-4)) MR. A DAS (R-1, 2) MS. M DEVI MR. A DAS MS. D D BARMAN (GA, ASSAM, (R-5)) |
| 19 | WP(C)/1061/2020 | HARMOHAN NATH Versus THE STATE OF ASSAM AND 6 ORS. | MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA | GA, ASSAM MR D DEKA SC, REVENUE |
| 20 | WP(C)/2594/2020 | AVA TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 5 ORS. | MR. U K DAS MS. B D SARMAH | SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I. |
| 21 | WP(C)/2682/2020 FIXED | BADIR ALI Versus THE UNION OF INDIA AND 6 ORS. | MR. K R PATGIRI MRS. C DAS | GA, ASSAM MR. N C DAS MS. M DEVI MR. A DAS ASSTT.S.G.I. SC, REVENUE |
| 22 | WP(C)/3352/2020 FIXED | SENMELA NAMGHAR SATRA PARICHALANA SAMITTEE AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. S N ADHYAPAK MS. B DAS | GA, ASSAM SC, REVENUE |

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| 23 | WP(C)/2154/2021 | RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS | MR. P HAZARIKA MR. H S BORAH | GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R- 1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6) |
| 24 | WP(C)/2701/2021 | SUROJ HEMBROM Versus THE STATE OF ASSAM AND 5 ORS | MR D C K HAZARIKA MS J KALITA | GA, ASSAM SC, REVENUE |
| 25 | WP(C)/7078/2022 | DAIKHANGSRI BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS. | MR A HUSSAIN MR G U AHMED | SC, APDCL MS. M BARMAN, GA, ASSAM |
| 26 | WP(C)/1798/2023 FIXED | CHUTIYA SANSKRITI BIKASH KENDRA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY | GA, ASSAM SC, G M D A SC, REVENUE |
| 27 | WP(C)/5418/2023 | ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS | MR. L TALUKDAR MR B DAS MR H TALUKDAR | GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE |
| 28 | WP(C)/7463/2023 B/O | JAGATDHAR CHAKRAVARTY@ JAGATDHAR SARMA Versus THE UNION OF INDIA AND 4 ORS | MR. R N D SARMA MR. A DHAR | GA, ASSAM MR. K BHATTACHARJEE (r- 5) MS T BARUAH (r-5) DY.S.G.I. SC, REVENUE |
| 29 | WP(C)/1237/2024 | M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS | MR. T J MAHANTA MR. R ALI MR M Z SHAH | SC, BTC SC, P H E |
| 30 | WP(C)/3317/2024 | M/S GILLANDERS ARBUTHNOT AND CO LTD AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. B D DEKA N CHAUDHURY MR A DEKA | GA, ASSAM SC, REVENUE SC, P W D |
| 31 | WP(C)/4146/2024 | PHANIDHAR RAJBONGSHI Versus THE STATE OF ASSAM AND 5 ORS | MR. B. DAS MR. K KALITA MS. H BEGUM | GA, ASSAM SC, CBI |
| ORDERS | | | | |
| 32 | WP(C)/2889/2011 | DILIP KR. MAZUMDAR Versus THE GAUHATI METROPOLITAN DEVELOPMENT AUTHORITY | MR.S P ROY MR.R P N SINGH MS.M TALUKDAR MS. K KALITA MR.K RAJBONGSHI | MS.M HAZARIKA MR.A K JAIN MS.R D MOZUMDAR SC, G M D A |
| WITH MC/2189/2011 in WP(C)/2889/2011 | | DR. PRASANNA KUMAR MOZUMDAR Versus DILIP KR. MAZUMDAR | MR. S P ROY MR. A K JAIN MS. R D MOZUMDAR MR. R P N SINGH MS. R BEGUM MS. M TALUKDAR MS. K KALITA MR. K RAJBONGSHI MRS. S KUMARI | MS. M HAZARIKA SC, G M D A |

| | | | | |
|----|--|---|--|---|
| 33 | WITH WP(C)/948/2011 | DR. PRASANNA KUMAR MOZUMDAR Versus THE STATE OF ASSAM AND ORS | MR.A K JAIN MS.R D MOZUMDAR | GA, ASSAM MR.S P ROY MR.R P N SINGH MR J DAS, (R.4.a., R.4.b, R.4.C) MR.S BORA MS.A TALUKDAR MR.K RAJBONGSHI MS.D CHAKRABORTY SC, GMC SC, G M D A |
| 34 | WP(C)/214/2021 | NIRANJAN SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. N BORAH MR H MAZUMDER MR P K BORA | MR. P BORA (r-7) GA, ASSAM MS K BHATTACHARYYA (r-7) MS K SARMA (r-7) |
| 35 | WP(C)/1288/2022 | MRS. ARIFA BEGUM Versus THE STATE OF ASSAM AND ANR | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA | GA, ASSAM |
| 36 | WITH Crl.Pet./899/2018 | ARIFA BEGUM Versus JAGADISH DEKA AND ANR. | MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPADHYAY | PP, ASSAM |
| 37 | Cont.Cas(C)/427/2023 FIXED | SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR | MR. M R LASKAR MR N SARMA | MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2) |
| 38 | WP(C)/4363/2023 | KAMAL KAKATI Versus THE STATE OF ASSAM AND 3 ORS | MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH | SC, WATER RESOURCE |
| 39 | WP(C)/6609/2023 | M/S SIRAJ GODOWN Versus STATE BANK OF INDIA AND 2 ORS | MR. R P SARMAH MR. L R MAZUMDER MR. A ISLAM | GA, ASSAM MR. K K NANDI (R1, R2) MS S DEY (R1, R2) MISS. R. DAS (R1, R2) |
| 40 | WP(C)/6966/2023 | ANANTA BORGOHAIN Versus THE STATE OF ASSAM AND 6 ORS | MR. P K MAZUMDAR MR. R K MAZUMDAR | SC, PWD ROAD GA, ASSAM MR. P HAZARIKA(R-7) MR. H S BORAH (R-7) MR K K GOGOI(R-7) |
| 41 | Cont.Cas(C)/62/2024 FIXED | VIVEK CYLINDER PRIVATE LIMITED Versus SONIT KUMAR DAS AND ANR | MR. P K ROYCHOUDHURY MR. N G KUNDU | MR. D SAIKIA (r-1) MR. B CHOUDHURY (r-1) MR. A BARKATAKI (r-2) |
| 42 | I.A.(Civil)/157/2024 FIXED in WP(C)/2793/2021 | GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. B D GOSWAMI MR. J M GOGOI | GA, ASSAM SC. G.M.C. |
| | WITH WP(C)/2793/2021 | GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM | MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C. |
| | WITH I.A.(Civil)/2682/2024 in WP(C)/2793/2021 | GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS Versus THE STATE OF ASSAM AND 13 ORS | MR. B D GOSWAMI MR. J M GOGOI | SC, PWD ROAD GA, ASSAM SC. G.M.C. |
| 43 | I.A.(Civil)/2156/2024 in WP(C)/2605/2024 | DR. ARUNIMA BARUAH Versus THE STATE OF ASSAM AND 8 ORS | MR S BORTHAKUR MR SAURADEEP DEY | GA, ASSAM |
| | WITH WP(C)/2605/2024 | DR. ARUNIMA BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MR S BORTHAKUR MR SAURADEEP DEY | GA, ASSAM |
| 44 | I.A.(Civil)/2158/2024 in WP(C)/819/2024 | ABDUR SOBUR SK Versus TARA MIAH AND 5 ORS | MS. N NASRIN MR. A WAHAB | SC, CO OP MR R ISLAM |

WITH
[WP\(C\)/819/2024](#)

TARA MIAH
Versus
THE STATE OF ASSAM AND 5 ORS

MS. A HUSSAIN
MR R ISLAM

SC, CO OP
MS. N NASRIN(R-6)
MR. A WAHAB(R-6)

45 **WITH**
[WP\(C\)/2279/2024](#)

MIRA KHATUN AND 9 ORS
Versus
THE STATE OF ASSAM AND 6 ORS

MR. M U MONDAL
MD. I H KHAN
MR K ISLAM
MR A ALIM SK
MR. A W MONDAL

SC, CO OP
GA, ASSAM
MS. A HUSSAIN (R7)
MR R ISLAM (R7)

46 [I.A.\(Civil\)/2612/2024](#)
in [WP\(C\)/1878/2024](#)

RANJIT BARUAH
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S SARMA
MR. T K BHUYAN
MR. S K DEKA

SC, HEALTH

WITH
[WP\(C\)/1878/2024](#)

RANJIT BARUAH
Versus
THE STATE OF ASSAM AND 4 ORS

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
A GAUTAM
MR. C TALUKDAR

SC, HEALTH

47 [WP\(C\)/3097/2024](#)

SAYED ISFAK HUSSAIN
Versus
THE STATE OF ASSAM AND 3 ORS

M HOSSAIN
MD A WADUD
MR J HUSSAIN

GA, ASSAM
SC, WATER RESOURCE
SC, REVENUE

HEARING

48 [Crl.A./149/2005](#)
PART-HEARD, BY SLIP

PRANA RANJAN BHATTACHARJEE
Versus
CBI

MR. A K PURKAYASTHA
MR. R C PAUL

SC, CBI

49 **WITH**
[Crl.A./175/2005](#)

MRITUNJOY GHOSE
Versus
C B I

H DEKA
MR. K P PATHAK(AMICUS
CURIAE)
N CHAKRABORTY

MR.K DAS
SC. C.B.I.

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
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| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|--|--|---------------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2718/2024 | BISHWAJIT DAS Versus THE STATE OF ASSAM | MR. B M CHOUDHURY MR. U CHOUDHURY | PP, ASSAM |
| 2 | Bail Appln./2720/2024 | ANISUJ JAMAN KHANDAKAR ALIAS MUNNA Versus THE STATE OF ASSAM | MRS R BEGUM MR M AHMED | PP, ASSAM |
| 3 | Bail Appln./2722/2024 | SHAHADOT ALI Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| MOTION | | | | |
| 4 | Tr.P.(CrI.)/36/2024 | SIMPEE CHETIA @ GOGOI Versus RITUPON GOGOI | MR. M DUTTA MS S DEV MR J MAHANTA | |
| 5 | Tr.P.(CrI.)/37/2024 | IKUBALI MOHAMMAD @ IKUBALI AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S D ROY G BORO | PP, ASSAM PP, NAGALAND |
| 6 | Crl.Rev.P./347/2024 FIXED | SUREN KALITA AND ANR Versus THE STATE OF ASSAM AND ANR | MR H BARUAH MR P P PHUKAN | PP, ASSAM |
| | WITH I.A.(CrI.)/847/2024 in Crl.Rev.P./347/2024 | SUREN KALITA AND ANR Versus THE STATE OF ASSAM AND ANR | MR H BARUAH MR P P PHUKAN | PP, ASSAM |
| 7 | Crl.Rev.P./349/2024 | TEK BHATTARAI Versus THE STATE OF ASSAM AND ANR | MR. D MAZUMDAR MS. S KANUNGOE | PP, ASSAM |
| 8 | Crl.Rev.P./350/2024 | HATEM ALI MOLLAH Versus AYESHA SIDDIKA | MR. M I HUSSAIN MS. P AHMED N. UDDIN | |
| 9 | Crl.Rev.P./351/2024 | IKRAMUL HOQUE Versus SAFIA KHATUN | MR. M HOSSAIN MD A WADUD MR J HUSSAIN | |

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|--------------------------|---|--|--|---|
| | WITH I.A.(CrI.)/856/2024 in CrI.Rev.P./351/2024 | IKRAMUL HOQUE Versus SAFIA KHATUN | MR. M HOSSAIN MD A WADUD MR J HUSSAIN | |
| 10 | CrI.Pet./1113/2024 | SHER ALI AND ANR Versus THE STATE OF ASSAM AND ANR | MR. N J DUTTA MR. A A MONDAL MR A ALAM F KHATUN | PP, ASSAM |
| 11 | AB/2397/2024 | MD EUNUS ALI Versus THE STATE OF ASSAM | MR. S J SARMAH MD A ISLAM S W HUSSAIN | PP, ASSAM |
| 12 | AB/2398/2024 | ABDUL JALIL @ ABDUL JALIL BARBHUIYA Versus THE STATE OF ASSAM | MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM | PP, ASSAM |
| 13 | AB/2401/2024 | NAREN TELI Versus THE STATE OF ASSAM | MR. R DE MR. M K SARMA MR H DAS MR. P TELI | PP, ASSAM |
| ADMISSION | | | | |
| 14 | CrI.Rev.P./439/2022 WITH LCR 4 FILES, B/O | ROHIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR | MR. M U MONDAL MR A K AZAD MR M RAHMAN | MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM |
| | WITH I.A.(CrI.)/241/2023 in CrI.Rev.P./439/2022 | LUKMAN HIKIM, Versus ROHIMUDDIN SHEIKH AND ANR. | MR F U BARBHUIYA MR. R A CHOUDHURY | MR. M U MONDAL PP, ASSAM |
| 15 | CrI.Rev.P./157/2024 | AYNAL HOQUE Versus SAMIRON NESSA | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM |
| 16 | CrI.A./294/2024 | JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | PP, ASSAM |
| | WITH I.A.(CrI.)/850/2024 in CrI.A./294/2024 | JEHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA | PP, ASSAM |
| 17 | CrI.Pet./495/2024 WITH LCR 1 FILE(SCANNED COPY), B/O | SIDDHESWAR ROY Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID | MR. M U MAHMUD (R-2) MRS. M SAIKIA (R-2) MR S H MAHMUD (R-2) MR S ISLAM (R-2) MS. D BORA (R-2) PP, ASSAM |
| 18 | CrI.Pet./865/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED | ASHRAFUL ALOM Versus THE STATE OF ASSAM | M. HOSSAIN MS. A SULTANA | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 19 | Bail Appln./3941/2023 WITH CASE RECORD(SCANNED COPY), FIXED | CHECHHAM HEFAJUDDIN Versus THE STATE OF ASSAM | MS. S K NARGIS MS S BEGUM MS N SULTANA | PP, ASSAM |
| 20 | Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED | JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM | MR. M I HUSSAIN N. UDDIN SK ABDULLAH | PP, ASSAM |
| 21 | Bail Appln./1378/2024 WITH CASE RECORD(SCANNED COPY) | NUR ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. S MUNIR MR S M ABDULLAH P MR S H SIKDAR MR. J ALI | PP, ASSAM |
| 22 | Bail Appln./1672/2024 WITH CASE RECORD(SCANNED COPY), FIXED | MD. SOFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR M HOQUE MR. R A CHOUDHURY MS J BEGUM | PP, ASSAM |
| 23 | Bail Appln./1700/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE | BHOLA SEKH AND ANR. Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |

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| 24 | Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), FIXED | BINESH KUMAR ROY Versus UNION OF INDIA | MS. S K NARGIS MS S BEGUM MS N SULTANA | SC, NCB |
| 25 | Bail Appln./1889/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | SHAHIDUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN | PP, ASSAM |
| 26 | Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RAJU DEBNATH Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN | PP, ASSAM |
| 27 | Bail Appln./2129/2024 FIXED. | AYUB ALI CHOUDHURY Versus THE STATE OF ASSAM AND ANR | MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU H YEASMIN | MR. SK S N MOHAMMAD(R-2) MR. SK N MOHAMMAD(R-2) MR A IKBAL (R-2) PP, ASSAM |
| 28 | Bail Appln./2240/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED | DIL JAAN DEORI Versus THE STATE OF ASSAM | M PATHAK MR. T ALI | PP, ASSAM |
| 29 | Bail Appln./2479/2024 FIXED | SUBODH CHANDRA ROY Versus THE STATE OF ASSAM AND ANR | MR. Y SIKDAR MR D J DAS | PP, ASSAM |
| 30 | Bail Appln./2502/2024 | BALBIR SINGH Versus THE STATE OF ASSAM | MR. S A AHMED MR. F A AHMED A. KHANAM | PP, ASSAM |
| 31 | Bail Appln./2552/2024 FIXED | DEWAN ABU BAKKAR @ ABU BAKKAR Versus THE STATE OF ASSAM AND ANR | MR. A PARAMANIK P. KALITA | PP, ASSAM |
| BAIL HEARING | | | | |
| 32 | AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED | RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR. | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM |
| 33 | AB/1156/2024 FIXED | LALIT KUMAR GUPTA Versus THE STATE OF ASSAM | MR. M L PANDIA MR. M R SODIAL MS. N K PODDAR | MR. DITUL DAS(INFORMANT) PP, ASSAM |
| 34 | AB/1221/2024 WITH CASE RECORD(SCANNED COPY) | SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR. | MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY | PP, ASSAM |
| 35 | AB/1348/2024 FIXED | RANJIT DAS Versus THE STATE OF ASSAM | MR P P MEDHI MR G BARGAYARY | PP, ASSAM |
| 36 | AB/1410/2024 WITH CASE RECORD(SCANNED COPY), FIXED | MD. KAYADUL HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A K TALUKDAR MR S ISLAM MR. S I KHAN | PP, ASSAM |
| 37 | AB/1663/2024 WITH OFFICE NOTE | MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 38 | WITH AB/1532/2024 | MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | MRS. M A OZAH (R-2) PP, ASSAM |
| 39 | AB/1690/2024 FIXED | RANJAN SAIKIA Versus THE STATE OF ASSAM | MR A KHANIKAR R L CHUTIA | PP, ASSAM |
| 40 | AB/1711/2024 FIXED | ANIL MALAKAR Versus THE STATE OF ASSAM | MS. T SOM MR H DAS MS. U HAZARIKA | MR. A KHAN(INFORMANT) PP, ASSAM |
| 41 | AB/1746/2024 FIXED | SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM | MR M BEZBARUAH MR. A LAL MR A BRAHMA | PP, ASSAM |

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| 42 | AB/1811/2024 FIXED | TAJNUR ALI Versus THE STATE OF ASSAM | MS F BEGUM MS P DASGUPTA MR S PAUL | PP, ASSAM |
| 43 | AB/1904/2024 FIXED | SAHJAMAL HAQUE Versus THE UNION OF INDIA | MR S ISLAM MR. R ISLAM | MR. K K PARASAR DY.S.G.I. |
| 44 | AB/1916/2024 WITH OFFICE NOTE | SK. MD AMINUL ISLAM @ AMINUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR. A W MONDAL | PP, ASSAM |
| 45 | AB/1919/2024 WITH OFFICE NOTE | SHEIKH FARUQUE AL BASH Versus THE STATE OF ASSAM AND ANR. | MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA | PP, ASSAM |
| WITH | | | | |
| 46 | AB/1688/2024 | SHEIKH ABDUR REZZAQUE AHMED AND ORS Versus TTHE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. R Deka MR. A AHMED MR. R A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 47 | AB/2021/2024 FIXED | KRISHNA GOGOI @ AKASH GOGOI Versus THE STATE OF ASSAM | MR. M BISWAS J SINGPHO A GHOSAL | PP, ASSAM |
| 48 | AB/2104/2024 FIXED | ADIL JAVED KHANIKAR @ ADIM JAMAT Versus THE STATE OF ASSAM | MR. M BISWAS J SINGPHO A GHOSAL S K DAS | PP, ASSAM |
| 49 | AB/2141/2024 FIXED | MOZIBUR RAHMAN AND 4 ORS Versus THE STATE OF ASSAM | MR J ISLAM | PP, ASSAM |
| WITH | | | | |
| 50 | AB/1493/2024 | RAJU AHMED @ RAJU ALI AND 8 ORS Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |
| 51 | AB/2151/2024 FIXED. | TUSHAR SINGLA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. N J KHATANIAR PRAKASH BORAH | MR. P N GOSWAMI (R-2) PP, ASSAM |
| 52 | AB/2232/2024 FIXED | PANKAJ KR KOTHARI Versus THE STATE OF ASSAM | MR. S D PURKAYASTHA MR S P DAS MD A ISLAM MS S.S.BORA | MR. A K BHUYAN(INFORMANT) MS. N CHOUDHURY(INFORMANT) MS B BORA(INFORMANT) MR A SHARMA(INFORMANT) MR A TALUKDAR(INFORMANT) MR J DAS(INFORMANT) PP, ASSAM |
| 53 | AB/2245/2024 FIXED | KHAIRUL ISLAM Versus THE STATE OF ASSAM | MR S C DAS P BURAGOHAIN MR. C. SHIL | PP, ASSAM |
| ORDERS | | | | |
| 54 | Crl.Pet./58/2023 B/O | BULBUL HUSSAIN Versus THE STATE OF ASSAM AND ANR | MR. A ROSHID MS. T BEGUM | PP, ASSAM |
| 55 | Crl.L.P./7/2024 WITH OFFICE NOTE, B/O in Crl.A./346/2024 | ARCHANA DEKA Versus MADAN DEKA AND 2 ORS. | MS B R A SULTANA (LEGAL AID COUNSEL) | MR. M RAHMAN(R-1,2) MR. M DASGUPTA(R-1,2) MD S ALI(R-1,2) MR M RAHMAN(R-1,2) PP, ASSAM |
| WITH | | | | |
| | Crl.A./346/2024 (Filing Number) | ARCHANA DEKA Versus MADAN DEKA AND ANR. H | MS B R A SULTANA | |

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| 56 | Crl.Pet./631/2024 B/O | SAFI ALOM Versus THE STATE OF ASSAM AND ANR | MD A SAHAD MR. M H ALI | PP, ASSAM |
| 57 | I.A.(Crl.)/854/2024 in Crl.A./7666/2024 | KANAILAL GOALA Versus THE STATE OF ASSAM AND ANR | MR. K K DEY MR V K BAROOAH | PP, ASSAM |
| | WITH Crl.A./7666/2024 (Filing Number) | KANAILAL GOALA Versus THE STATE OF ASSAM AND ANR G | MR V K BAROOAH | |
| | WITH I.A.(Crl.)/7957/2024 (Filing Number) | KANAILAL GOALA Versus THE STATE OF ASSAM AND ANR G | MR V K BAROOAH | |
| 58 | Crl.Pet./963/2024 FIXED | BIJAY KUMAR ROY Versus THE STATE OF ASSAM AND ANR | MD. S ALOM MS. A BEGUM MR. M S ALAM | PP, ASSAM |
| | | HEARING | | |
| 59 | Crl.A./107/2021 WITH LCR 3 FILES, B/O | SMTI. RUNU DEVI Versus THE STATE OF ASSAM AND ANR | MR T H HAZARIKA MR. M CHETIA MR A RASHID MR. K ISLAM | PP, ASSAM |
| 60 | WITH Crl.Rev.P./92/2020 | SMT. RUNU DEVI Versus THE STATE OF ASSAM AND ANR. | MR. T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM | MR. B J GHOSH MR. DILIP DEY PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
| 12) | MR P C DEY | 12-09-2024 | To | 13-09-2024 |
| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,11th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|---|---|---|
| MOTION (BA) | | | | |
| 1 | Bail Appln./2723/2024 | RATUL KAKATI Versus THE STATE OF ASSAM | MR. C K NATH MR. S MUNIR MR. AJAY SARMA | PP, ASSAM |
| MOTION | | | | |
| 2 | AB/2164/2024 WITH OFFICE NOTE. | ANUPAM DAS Versus THE STATE OF ASSAM | MR. P HAZARIKA P. BORAH NAYANMONI KALITA | PP, ASSAM |
| 3 | AB/2252/2024 WITH OFFICE NOTE, FIXED | YASMIN BEGUM @ YASMIN SULTANA Versus THE STATE OF ASSAM | MD. I HUSSAIN | PP, ASSAM |
| 4 | AB/2402/2024 | MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | PP, ASSAM |
| ADMISSION | | | | |
| 5 | Crl.Pet./403/2019 FIXED | MANSUR AHMED CHOUDHURY Versus THE STATE OF ASSAM AND ANR. | MR F K R AHMED MR J UDDIN MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN | PP, ASSAM |
| 6 | Crl.Pet./525/2021 WITH LCR, FIXED | HAREN SARMA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. S N KRISHNATRAYA | MR. K SINGHA MS G DAS MR P J PATAR PP, ASSAM |
| 7 | Crl.Rev.P./210/2022 FIXED | MD. ABDUL SATTAR Versus THE STATE OF ASSAM | MR. T CHUTIA | PP, ASSAM |
| 8 | Crl.Pet./448/2022 WITH LCR 1 FILE(SCANNED COPY) | NILUTPAL DEKA @ NILU DEKA AND ANR Versus THE STATE OF ASSAM AND ANR. | MR. P K SARMA MS. B BHUYAN MS R SAHIN | MR P DEKA MR. R DE PP, ASSAM |
| 9 | Crl.Pet./1314/2022 WITH LCR 1 FILE(SCANNED COPY) | BIDYADHAR BORAH Versus BINOD AGARWAL | MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MR P DOLEY | MR. A K JAIN |

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|---------------------------------|---|---|--|--|
| 10 | Crl.Rev.P./352/2023 WITH LCR 4 FILES, FIXED | SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR | MR. K MIRA MS. L WAJEEDA | MR. N H BARBHUIYA (R-2) MS. N.A. LASKAR (R-2) MS. S. DEY (R-2) PP, ASSAM |
| | WITH | | | |
| 11 | Crl.Rev.P./365/2023 | SUDIP PAITYA Versus THE STATE OF ASSAM AND ANR. | MR. K MIRA MS. L WAJEEDA | MR. N H BARBHUIYA (r-2) MS. N.A. LASKAR (r-2) MS. S. DEY (r-2) PP, ASSAM |
| 12 | Crl.Rev.P./392/2023 | BABY SAHA Versus SANJOY KUMAR JAIN AND ANR | MD. A SAHAD MR. M H ALI | MR. B K JAIN (R-1) MS. P C BARNALI NAIR (R-1) PP, ASSAM |
| 13 | Crl.Rev.P./433/2023 | SOFIYAL ALI Versus AKRAM HUSSAIN | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR N ZAMAN | MR. S ALIM MR. B HUSSAIN MR. A H AHMED |
| 14 | Crl.Pet./565/2023 FIXED | FLIPKART INTERNET PRIVATE LIMITED AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR T KALITA J DASGUPTA MR. R SINGH | MS. P CHOUDHURY (R-2) PP, ASSAM |
| 15 | Crl.Pet./745/2023 WITH LCR 2 FILES(SCANNED COPY) | JAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR | M M RAHMAN | MS. M K BROWN, Amicus Curiae for R-2 PP, ASSAM |
| 16 | Tr.P.(Crl.)/13/2024 WITH LCR(SCANNED COPY), FIXED | SHILADITYA SWARGIARY Versus NIKITA SWARGIARY | MR B DEORI | MR. M KHAN MS J AKTAR |
| 17 | Crl.Rev.P./76/2024 WITH LCR 2 FILES | SIMON MAO Versus THE STATE OF ASSAM AND ANR | MR. A LAL MR A BRAHMA | PP, ASSAM |
| 18 | Crl.A./209/2024 | RANJU YADAB Versus SHANKAR GOALA AND ANR. | MR. P K DEKA MR J H LASKAR MR R KARIM MR. P DAIMARY MS. N M LONGKENG | PP, ASSAM |
| 19 | Crl.Rev.P./223/2024 FIXED | AMINUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. A CHOUDHURY | MR. K R PATGIRI (r-2) MS CHITRALEKHA DAS (r-2) MS K BARMAN (r-2) MS. D. DEVI (r-2) |
| 20 | Crl.A./297/2024 | LAKHINANDAN NATH @ LAKHINANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR | MS A HUSSAIN MR M RAHMAN S AHMED S AHMED | PP, ASSAM |
| | WITH | | | |
| | I.A.(Crl.)/857/2024 in Crl.A./297/2024 | LAKHINANDAN NATH @ LAKHINANDAN HAZARIKA Versus THE STATE OF ASSAM AND ANR | MS A HUSSAIN MR M RAHMAN S AHMED S AHMED | PP, ASSAM |
| 21 | Crl.Pet./415/2024 | MUKUT MUSTAFA AHMED Versus THE STATE OF ASSAM AND ANR | MR S BORTHAKUR MR R SENSUA MR P H KONWAR G KAUSHIK | MR. N ALAM (R-2) MR. K JAIN (R-2) PP, ASSAM |
| 22 | Crl.Pet./815/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED | TARUN JAIN Versus THE STATE OF ASSAM AND ANR | MR. M AGARWALLA MS P GOGOI | MR B PATHAK(R-2) MR B HAZARIKA(R-2) MS M TIWARI(R-2) MR. M SHARMAH(R-2) MR. T NATH(R-2) PP, ASSAM |
| 23 | Crl.Pet./965/2024 | MD. IYAD ALI @IYADUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS | MR. N UDDIN MS. A AKHTAR | MR. M ISLAM (r-2,3) MR S K CHHETRY (r-2,3) PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 24 | Bail Appln./2425/2024 FIXED | MD. JAMIR ALI Versus THE STATE OF ASSAM | MR F HAQUE MR N ISLAM MR A ISLAM | PP, ASSAM |

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|---------------------|--|--|---|--|
| 25 | Bail Appln./2468/2024 FIXED | RITUPARNA PATHAK Versus THE STATE OF ASSAM | MR. FIRUZ KHAN MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR P. NATH | PP, ASSAM |
| 26 | Bail Appln./2609/2024 FIXED | ABINASH BRAHMA Versus THE STATE OF ASSAM | MS. N UPADHYAY MR R A AHMED MR M AHMED N NATH | PP, ASSAM |
| 27 | Bail Appln./2629/2024 FIXED | AMINUR RAHMAN Versus THE STATE OF ASSAM | MR R ISLAM MR. A Z AHMED | PP, ASSAM |
| 28 | Bail Appln./2630/2024 FIXED | NURUL ISLAM Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. A PARAMANIK P. KALITA | PP, ASSAM |
| 29 | Bail Appln./2632/2024 FIXED | RAKESH GOWALA Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. T DEURI MS A DAS MS. L WANGSA | PP, ASSAM |
| 30 | Bail Appln./2684/2024 FIXED | KARUNA KANTA GOGOI Versus THE STATE OF ASSAM | MR. K GOGOI MS. P BORAH | PP, ASSAM |
| | WITH | | | |
| 31 | Bail Appln./2611/2024 | SMTI. DIPSHIKHA HAZARIKA Versus THE STATE OF ASSAM | MR. K GOGOI MS. P BORAH | PP, ASSAM |
| BAIL HEARING | | | | |
| 32 | AB/719/2024 WITH SCANNED COPY OF CASE RECORD | KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY MR. M ALAM | PP, ASSAM |
| | WITH | | | |
| 33 | AB/726/2024 | KAZI GULAM MUSTAFA Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 34 | AB/1553/2024 FIXED | ABDUL MANNAN AND 2 ORS Versus THE STATE OF ASSAM | MR A ALI MS. M KHATUN | PP, ASSAM |
| 35 | AB/1877/2024 FIXED | PRASANTA BORA Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. U K DEKA MR P H KONWAR | PP, ASSAM |
| 36 | AB/1879/2024 FIXED | DEBASISH BURAGOHAİN AND ANR Versus THE STATE OF ASSAM | MR S BORTHAKUR MR. U K DEKA MR P H KONWAR | PP, ASSAM |
| 37 | AB/1943/2024 FIXED | SAHADAT ALI @ SAHADAT Versus THE STATE OF ASSAM | MR. R ALI MR H A AHMED | PP, ASSAM |
| 38 | AB/2073/2024 FIXED | MOMINUR RAHMAN Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA | |
| 39 | AB/2132/2024 FIXED | GIASUDDIN ALIAS GIASUDDIN AHMED Versus THE STATE OF ASSAM | MR J C BORAH | MR. A AHMED(INFORMANT) PP, ASSAM |
| | WITH | | | |
| 40 | AB/2060/2024 WITH OFFICE NOTE | ABDUL MATIN Versus THE STATE OF ASSAM | MR. T J MAHANTA MR J C BORAH MR J C BORAH | MR. A AHMED(INFORMANT) PP, ASSAM |
| | WITH | | | |
| | I.A.(CrI.)/760/2024 in AB/2060/2024 | AZIBUR RAHMAN, Versus ABDUL MATIN AND ANR | | MR. T J MAHANTA MR J C BORAH PP, ASSAM |
| 41 | AB/2137/2024 FIXED | DIBYAJYOTI MAHANTA Versus THE STATE OF ASSAM | MR. L GOGOI | PP, ASSAM |

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|---------------|---|--|--|--|
| 42 | AB/2240/2024 FIXED | REJAUL KARIM AND ANR Versus THE STATE OF ASSAM | MR A A DEWAN M.A. ISLAM MR H A RASHID MR A MALEK | PP, ASSAM |
| 43 | AB/2279/2024 FIXED | ABDUR REZZAK Versus THE STATE OF ASSAM | MR G CHAMUAH | PP, ASSAM |
| 44 | WITH AB/2108/2024 | ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED P. GHOSH | PP, ASSAM |
| 45 | AB/2326/2024 FIXED | MAJIBAR RAHMAN Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED N. UDDIN | PP, ASSAM |
| ORDERS | | | | |
| 46 | CRL.A(J)/66/2023 <u>1 Y 5 M 1 D</u> :WITH LCR FOUR FILES. PB- 1 . FIXED. | LAL BABU BHAGAT Versus THE STATE OF ASSAM | MS. DEBASHREE SAIKIA (AMICUS CURIAE) | PP, ASSAM |
| 47 | I.A.(CrI.)/742/2023 <u>1 Y 5 M 22 D</u> :WITH OFFICE NOTE, FIXED in CrI.A./8560/2023 WITH CrI.A./8560/2023 (Filing Number) WITH I.A.(CrI.)/8562/2023 (Filing Number) | CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A CHITRA RAJKONWAR Versus THE STATE OF ASSAM AND ANR. A | MR. T J MAHANTA MR. P P DUTTA MS P SARMA MS. P P DAS MR. P P DUTTA MR. P P DUTTA | PP, ASSAM |
| 48 | CrI.Pet./1248/2023 | ABDUL KAIUM PRADHANI Versus THE STATE OF ASSAM AND 2 ORS. | MR. A RAHMAN | MR. N ALAM R K (R-3) PP, ASSAM |
| 49 | CrI.L.P./16/2024 in CrI.A./3803/2024 WITH CrI.A./3803/2024 (Filing Number) | ASHRAF ALI Versus HARESWAR SAIKIA ASHRAF ALI Versus HARESWAR SAIKIA G | MR. D GOGOI MR. R BORA MR. D. BORAH MR. R BORA | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN |
| 50 | CrI.A./109/2024 WITH LCR (FOUR FILES). WITH I.A.(CrI.)/361/2024 in CrI.A./109/2024 | KAMRUL UDDIN Versus THE STATE OF ASSAM KAMRUL UDDIN Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 51 | CrI.Pet./712/2024 FIXED | VIKRANT JAISWAL @ PAPU JAISWAL Versus THE STATE OF ASSAM AND ANR | MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA | PP, ASSAM |
| 52 | CrI.Pet./854/2024 | HARIPRIYA BAISHYA AND ANR Versus DINA TALUKDAR | MR M KALITA MR. S H SAIKIA | |
| 53 | CrI.Pet./946/2024 FIXED | BEDANTA KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND ANR | MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MS A CHOPHY | PP, ASSAM |

HEARING

54 [I.A.\(CrI.\)/436/2023](#)
WITH LCR 3 FILES, B/O
in CrI.A./180/2023

ROBINA KHATUN AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
MS. U NANDA
MR. I U CHOWDHURY
MS. J GHOSH
MR S A BARBHUYAN
MR RITURAJ TIWARI
MS. S. CHANDA

PP, ASSAM

WITH
[CrI.A./180/2023](#)

ROBINA KHATUN AND ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
A W AMAN
MR SARFRAZ NAWAZ
MR. I U CHOWDHURY
MR S A BARBHUYAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
| 2) | MS. N M DEKA | 17-07-2024 | To | 20-12-2024 |
| 3) | MR. J P SHARMA | 19-08-2024 | To | 15-09-2024 |
| 4) | MR. A MANNAF | 27-08-2024 | To | 13-09-2024 |
| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
| 6) | MR. N SHARMA | 09-09-2024 | To | 22-09-2024 |
| 7) | MD. I HUSSAIN | 09-09-2024 | To | 13-09-2024 |
| 8) | MR. R K BHATRA | 15-09-2024 | To | 20-09-2024 |
| 9) | MR D C K HAZARIKA | 09-09-2024 | To | 12-09-2024 |
| 10) | MR. P P BARUAH | 13-09-2024 | To | 20-09-2024 |
| 11) | MR. S K SAHARIAH | 10-09-2024 | To | 21-10-2024 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,11th September 2024]

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|--|---|---|--|
| TOP OF THE LIST | | | | |
| 1 | WP(C)/5205/2017 FIXED | BANJIT DAS Versus THE UNION OF INDIA and 4 ORS. | MR.K PAUL MRS.A SARMA MR.J P CHAUHAN MS.R VERMA | C.G.C. MR.M PHUKAN(R- 1-5) ASSTT.S.G.I. |
| ADMISSION | | | | |
| 2 | WP(C)/723/2019 | MONMOTH KUMAR PAUL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MS. S D GUPTA MRS. U BARUAH MR. N DHAR MR. P K ROY MR. S K CHAKRABORTY MR. S P CHOUDHURY MR. T U LASKAR MS. S DASGUPTA MS. S DASGUPTA | SC, HIGHER EDU GA, ASSAM SC, REVENUE |
| ORDERS | | | | |
| 3 | WP(C)/6107/2022 | THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS. | MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA | MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I. |
| 4 | Review.Pet./141/2024 IN WP(C)/2751/2013 (D/O), WITH REVIEW PET./99/2024 (D/O), WP(C)/479/2013 (D/O) | UTTAM KAKATI Versus THE UNION OF INDIA AND 5 ORS | MR. S BANIK MR T H HAZARIKA M CHETIA | DY.S.G.I. |
| HEARING | | | | |
| 5 | WP(C)/1790/2022 | UDIT NARAYAN PURKAYASTHA Versus THE STATE OF ASSAM AND 6 ORS | MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY | GA, ASSAM MR. A BHATTACHARYA (R- 7) MS. K MALAKAR (R-7) MR. A BHATTACHARJEE (R- 7) |

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LEAVE NOTE OF ADVOCATES FOR 11/09/2024

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| 1) | MR S SARMA | 16-07-2024 | To | 15-09-2024 |
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| 5) | MR. U K BORTHAKUR | 28-08-2024 | To | 12-09-2024 |
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| 13) | MS. B CHOWDHURY | 11-09-2024 | To | 12-09-2024 |